[Shri Ram Niwas Mirdha]

the Board. The Board reviews all aspects of security and law and order including the security of airports, other vital installations and places of historical and religious importance, besides ensuring constant and effective vigil at the border. This is about the actions that have been taken since the Governor took over.

It was said that we were going to pressurise the Governor so that he should make recommendations in a particular way. I can assure the House through you that we have no intentions to do so. We have not done in the past and we have will never do so in future. (Interruptions). Hon. Member himself said that the Governor has been sending certain type of reports and we have never interfered in what type the reports are sent. It was only on the basis of his reports that this action has been taken.

Will, Sir, as far as the Congress Party is concerned, the Congress Party has always been interested in the progress and prosperity of the State. (Interruption). It has been always for a clean administration and clean politics and we will continue to pursue this policy. I am sure with the cooperation of the House we will be able to do so.

Sir, a lot of questions, a lot of problems, have been raised which belong to the sphere of speculation. All I can say on the floor of this House is that nothing will be done which will be against the law and the Constitution of this Country. Everything that has been done has been constitutional and in future also we will continue to do so.

RESOLUTION ON DRAFT NATIONAL POLICY ON EDUCATION, 1986

MR DEPUTY CHAIRMAN: Shri Narasimha Rao to move the Resolution.

SHRI DIPEN GHOSH (West Bengal): On a point of order. Before the Minister for Human Reources Development is allowed to move the Draft National Policy on Education, I would like to say that we have submitted as many as 30 amendments and none of them have yet been circulated.

SHRI CHITTA BASU (West Bengal): As far as I am concerned, I was late in giving notice of my amendments.

MR. DEPUTY CHAIRMAN: The amendments were received very late but they will be circulated.

SHRI DIPEN GHOSH: They should be circulated. Otherwise, how can one...

SHRI NIRMAL CHATTERJEE (West Bengal): May I make a submission? It is 1.30. Let us break for lunch. Let him move the Resolution. In the meantime the amendments may be circulated after lunch hour.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P. V. NARASIMHARAO): Sir, I move the following Resolution:

"This House approves of the Draft National Policy on Education, 1986, laid on the Table of the Rajya Sabha on the 2nd May, 1986."

MR DEPUTY CHAIRMAN: You may make the speech if you like.

SHRI PV. NARASIMHA RAO: I do not propose to make my speech.

MR. DEPUTY CHAIRMAN: All the Amendments are received here but they will be circulated later. Let the Amendments be moved now.

Following hon. Members moved the amendments:

- (1) Shri S. W. Dhabe;
- (2) Shri Nepaldev Bhattacharjee;

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- (3) Shri Chitta Basu;
- (4) Shri Satya Prakash Malaviya;
- (5) Shri Parvathaneni Upendra.

SHRI S. W. DHABE (Maharashtra):

1. "That at the end of the Resolution, the following be added:

'with the following modifications:

- (1) "At page 3 in part-II paragraph 2.1, line 2— after 'material' the word 'physical' be added."
- (2) "At page 6, paragraph 3.13, add at the end—

Though education is included in the Concurrent List, sports is in the State List, Entry No. 33. The modern industrial society has also created new problems of utilisation of leisure and providing healthy recreation to rural, urban and industrial community. It is, therefore, necessary to have complete coordination between the Gentral and State Governments to organize the programmes of training institutions, sports coaching for achieving international standards and creating facilities for building healthy community and strong nation."

(3) "At page 9, paragraph 4.8 subpara (iii), add at the end—

'Training will be such so as to make them suitable for the jobs which they can do."

- (4) "At page 10, in sub-para (b) of paragraph 4.12, after 'the employers' the words'through the trade union organisations of industrial workers, rural labour and of other employees' be added."
- (5) "At page 20, paragraph 6.17 add at the end—

'and also trade unio r. and werker's education."

(6) "At page 20, paragraph 6.19, add at the end—

'The All India Council for Technical Education will also have statutory powers to grant permission or refuse permission for starting the engineering colleges or technical institutions and also takes steps for prohibiting sub-standard technical education institutions, including the power to order closure of such institutions."

(7) "At page 24-25, paragraph 8 21 add at the end—

In 1980, a National Sports Policy had been formulated by a Gommittee appointed by the All India Council of Sports. In pursuance of this policy the Government of India passed a Resolution and had finalised a 16-point National Sports Policy and announced it in May, 1984 to give impetus to sports in the country. One of the points in this Policy is to make sports as integral part of the school curriculam. Physical education has wider connotation. It includes in addition to physical education, sport sand recreation. In fact, the International Charter of Physical Education and Sports by UNESCO (1978) proclaimed that every youth has a right and access for development of health, physical fitness and work capacity to participate in physical education and sports programme irrespective of race, colour, sex, religion and political opinion. This Government accepts the principles underlined in this charter and decides to take the following steps:

(i) Every effort will be made to integrate physical education into the pattern of education so that youth of the country will be better equipped for socially useful productive work and defence of the country. It will offer scope to the adventurous spirit of the youth so that they may imbibe qualities of initiative, self reliance, toughness and team spirit;

[Shri S. W. Dhabe]

- (ii) Graded curriculain physical education will be carefully worked out at different stages of education viz. pre-primary, elementary, secondary, higher secondary, collegiate and University;
- (iii) Leadership in physical education would be developed to meet the requirements of the new programme and so far as in-service teachers in schools and colleges are concerned, orientation courses will be organised to up-to-date their knowledge in the recent developments in the field, the technique and devices;
- (iv) Physical education will be an important discipline at par with other subjects in educational institutions and universities and teachers of physical education and sports officers and coaches will be given same status and emoluments like other teachers;
- (v) In order to set-up a firm pattern of physical education in the country to prepare the youth to meet the challenges of 21st century, a comprehensive programme will be drawn in consultation with the State Governments and adequate resources will be provided;
- (v) In order to achieve these objectives efforts will be made to bring physical education and sports under the control of same department. Not only this, a Central Advisory Board of Physical Education will be immediately set up to advise the Central Government in matters of physical education. Similar advisory Committees/Gouncils will also be established in the various States and Union Territories."

SHRI NEPALDEV BHATTA-CHARJEE (West Bengal):

2. "That at the end of the Resolution, the following be added:

'with the following modifications:

1. At page 1, paragraph 1.2, add at the end —

"While knowledge in fact extending its frontiers, two-thirds of our countrymen, an appalling 470 million, remain illiterate. Both on the count of equity as well as keeping pace with the technoscientific revolution, it is imperative that eradication of illiteracy must be accompanied by compulsory and universal elementary education as a pre-condition for making education the Fundamental Right of the people. The present policy directs itself to achieve this goal by 1990.

2. "At page 4, paragraph 3.2, line 4—

after 'To achieve this' the words by the year 1990 be added."

- 3. At page 4, after paragraph 3.3, the following paragraph be added, namely:—
- 3.3A The national system of education envisages that the medium of instruction at all levels would be the mother tongue. A second language should not be introduced earlier than the post-primary stage, and the third, not earlier than the High School stage. These languages voluntarily chosen by the students would be Hindi and English or any other modern Indian language for those whose mother tongue is Hindi or English, No particular language will be imposed on any part of the country."
- 4. At page 4, paragraph 3.4, add at the end —

This core curriculum shall be arrived at with the concurrence of all the State Governments"

5. "At page 5, paragraph 3.11, add at the end —

'Open and distance learning, however, should not and cannot be a substitute to formal education."

6. "At page 8-9, paragraph 4.7, add at the end —

'All educational programmes will be carried on in

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strict conformity with secular values."

7. "At page 11, paragraph 5.5, line 3—

after 'age' the words 'by the year 1990,' be added."

8. "At page 12, paragraph 5.7, add, at the end—

The objective would be to achieve the target of primary schools with all essential facilities in every habitation by the year 1990."

- 9. "At page 12, after paragraph 5.8, the following paragraph be added —
- 5.84 Non-Formal Education programmes, however, cannot be considered as substitutes to formal education. Non-Formal Education programmes would at best be supplementary aids."
- 10. "At page 12-13, paragraph 5.12, line 5—

after children's retention at school" the "Towards this end, adequately funded support programmes like mid-day meals, free uniforms, books and stationery, creches for girl students taking care of siblings etc. will be ensured." be added."

- 11. "At page 13, paragraph 5.15 be substituted with the following paragraph, namely;
- '5.15 A set of national guidelines small be arrived at, with the concurrence of all the State Governments, with regards to buildings, library, laboratory and sports facilities which should be available for a standard High School. Infrastructural facilities in all the schools of the country shall be upgraded in a phased manner to the level of the above standard."
 - 12. "At page 29, paragraph 11.2, line 4—

the words 'raising fees at the higher levels of education' be omitted."

13. "At page 29-30, paragraph 11.4, add at the end —

'Henceforth 10 per cent of the Union Budg t allocation and 30 per cent of State Budget allocations be earmarked for education."

At page 30, paragraph 11.5, add at the end —

After each such review the Government will bring forward an implementation strategy to be adopted by the Parliament."

At page 30, after paragraph 12 2 the following paragraph be adced, namely;

"12 3 This is only possible with the realisation of the objective of providing education and employment for all and right to education and right to work must be made Fundamental Right of the Indian people"."

"At page 15 paragraph 523, line 4-5—

after 'self-employed', the words 'Measures will be taken to guarantee self-employment by providing loans and access to markets' be added'

17 "At page 15, paragraph 5 24, add at the end.—

'With the envisaged expansion of the base of the pyramid, a corresponding expansion of the apex will also be undertaken. Adequat ly funded programmes will be under taken to this effect'."

18. "At page 15, paragraph 5.28, add, at the end—

'Care will be taken to ensure that such measures do not have adverse effects on standardisation or widening disparities in educational levels'.'

- 19. "At page 15, paragraph 5.30 be omitted."
- 20. "At page 16, paragraph 5.31, line 1-2 —

the words 'Provision will be made for minimum facilities and admission

[Shri Nepaldev Bhattacharva] will be regulated according ťΩ capacity.' be omitted."

- 21. "At page 16, after paragraph 5 37 the following paragraph be added, namely:
- '5.37A The Open University system, however, cannot be a substitute to formal higher education. It is envisaged to be used by those while employ d or otherwise gain fully occupied to improve their educational status and gain further knowledge'. "
- 22. "At page 17, paragraph 5.41 be amitted."
- 23. "At page 18, paragraph 6.5, add at the end -'not no cossarily only in the Navodaya Vidyalayas'."
- 24. "At page 18, paragraph 6.10, add at the end -

'and all facilities such as loans and protected markets would be provided'."

25. "At page 20-21, paragraph 6.20, add at the end -

'Such institutions, however, will control of the come under the Government and the fee and salary structure will be in conformity with the Government run institutions'. "

26. "At page 21, paragraph 7.2, line 3.4 —

the words 'All teachers should teach and all students study.' be omitted."

- 27. "At page 21, paragraph 7.3 after clause (d), the following clause be added, namely;
- '(e) create confidence and remove insecurity and lack of purpose amongst the students by guaranteeing employment after education'. "
- 28. "At page 27, paragraph 9.6 be omitted."

29. "At page 27, paragraph 10.1, in clause (c), add at the end -

'Students' Unions, Teachers' Associations, Non-Teaching Staff Associations.'."

(The amendment No. 2 also stood in the names of Dr. R.K. Poddar and Shri Mostafa Bin Quasem.)

SHRI CHITTA BASU (West Bengal):

3. "That at the end of the Resolution, the following be added :-

'With the following modifications-

1. "At page 4, para 3.2, add at the end -

'This will be achieved by the year 1990. Stress will be laid on neighbourhood school with common admission'. "

2. "At page 4, para 3.4, add at the end -

'The common curricula shall be formulated in consultation with the State Governments and shall not any way harm the linguistic, cultural and ethnic identities. It is recognised that this is the only way to strengthen national integration'."

"At page 4, para 3.5, add at the end--

'The young generation shall also be imbued with ideal of having a war-free world, with a new social and economic order'."

4. "At page 11, para 5.5, add at the end-

'The first aspect will get highest priority in the total scheme and shall be attained by the end of 1990. Liquidation of illiteracy is another objective which must be attained by the end of this century'."

- 5. "At page 12, para 5.8, add at the end-
- 'It is, however, recognised that non-formal education cannot be the substitute for universal and compulsory elementary education. It will supplement the latter'."
- 6. "At page 13, para 5.15, add at the end—

'The cooperation of the State Governments is needed for the success of the scheme. The pattern of the pace-setting schools will be determined in consultation with them. The medium of instructions in the Navodaya Vidyalayas will be the mother tongue."

7. "At page 15, para 5.26, add at the end—

'However, wherever needed, new institutions will also be set up to meet the growing need for higher education.'"

- 8. "At page 16, para 5.37, add at the end—
- 'Attempts shall be made to set up atleast one Open University in each State by the end of 1990."
- 9. "At page 18, para 6.10, add at the end—

'Credit and other facilities for "self-employment" will be extended."

- 10. "At page 30, para 11.4, for the words 'it is proposed —policy', the following words be substituted, namely:—
- 'It is proposed that the outlay on education hereafter would be 10% of the Central Budget and 30% of itate Budgets.'"
- 11. "At page 30, para 11.4, add t the end —

'The Government is aware of the oncurrent responsibility for educa-

tion. Attempts should, therefor be made to increasingly share th cost of education through publi finance."

SHRI SATYA PRAKASH MAL-AVIYA (Uttar Pradesh):

4. "That at the end of the Resolution, the following be added:—

'With the following modification—
'At page 30, after paragraph 12.2,
the following paragraph be added,
namely:—

'12.3 There is an immediate need to make adequate provisions for uniform type of education from nursery to Higher Secondary stage for every one and that different types of educational institutions for the above classes be abolished forthwith."

SHRI PARVATHANENI UPEN-DERA (Andhra Pradesh):

- 5. "That at the end of the Resolution, the following be added; "With the following modifications—
- 1. "the proposal for creation of Indian Educational Service" be dropped.
- 2. "the subject of Education should revert to the State List and necessary constitutional amendmend be introduced."
- 3. "the proposal for setting up Navodaya Vidyalayas be dropped and the States should be encouraged and helped to set up such model schools."
- 4. "the proposal for core curricula be dropped and the preparation of curricula should be left to the States."
- 5. "the existing school education system 10+2+3 should be retained."
- 6. "a minimum of 10% Grsoss Revenue of the Government be earmarked for education."

[Shri Parvathaneni Upendra]
7. "enough provision should be made for extra-curricular activities."

[The amendment No. 5 also stood in the name of Shrimati Renuka Chowdhury.]

MR. DEPUTY CHAIRMAN: So, all these amendments are moved. These amendments will be circulated when this House is adjourned for lunch and afterwards.

The House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at thirty minutes past one of the clock.

The House reassembled after lunch at thirty two minutes past two of the clock, Mr. Deputy Chairman in the Chair.

श्री नेपालविव भट्टापार्य : महादेय , मैं सबसे पहले मंत्री जी को वधाई दोना चाहुगा। जहां तक हमार देश की शिक्षा नीति का सवाल है, पिछले लगभग दो साल से हमार एज्केशन मिनिस्टर काशिश कर रहें हैं, और हमार द्रोश की नेशनल डोव-लपमंट कौ सिल और एजुकेशनबोर्ड कोशिश कर रहे हैं पार्लियामोंट के मेम्बर्स को समझाने के लिए कि हम नई शिक्षा नीति बनाएंगे। उस सिलसिले में पहले दो डाक-में द पेश किए गए। मेरी बधाई इसलिए हैं कि मिनिस्ट्री और सेन्ट्रल गवर्नमेंट कुछ नए ढग से पुरानी कहानी को स्गर-काटेड बना कर सदन में पेश कर रहे हैं जिसका नाम है---डाफ्ट नैशनल पोलिसी आन एज्केशन 1986'। मेरा स्थाल है कि मंत्री जी को यह सांच कर पालिसी लानी पड़ी कि पहले जो लिखा गया था 'चेलेंज आफ एज्केशन', जो सल माने में 'चेलेंज ट एज्केशन' रहा, बह निकलने के बाद जनता के बीच, सासकर बुद्धिजीवियों के बीच जो रोष पैदा हुआ, जो इतने रिमार्क्स सरकार को मिले उस कारण नई पोलिसी लानी पड़ी और परानी को

में शुरूआत में यही कहना चाहता हूं कि में अपनी पार्टी की तरफ से इस पोलिसी

का विरोध करता हूं और इसलिए करता हूं कि यह वही पूरानी कहानी है। मिनिस्टर साहब को याद दिलाने के लिए कहना पड़िंगा कि कांग्रेस की तरफ से कई बार बताया गया कि एज्केशन की स्पिरिट क्या होनी चाहिए, किसको एजुकेशन कहा जाय । मनिस्टर को जरूर माल्म ह्रं कि द्वारा उनका समझता की याद दिलाने जरूरत सनने के बाद उनका पड़ेगा कि शुरू से ही उनको पार्टी की नीति मास एज्कशन के बार में दिलमिल की रही है। जिस को हम मास एज्केशन कहते हैं, जन विक्षा, उसके बारे में 1888 से अभी तक कांग्रेस का जो कहना है उस का डाक में र में कोई रोफ्लोक्शन नहीं है। कांग्रेस और से मास एज्केशन के बारे में जो कृष्ट कहा गया है उस की ओर में माननीय मंत्र जीका ध्यान दिलाना चाहता 1888 में कांग्रेस की आर की गयी थी कि मास एज् क्षेत्रान चाहिए किया जाना यह मांग उन्होंने बिटिश सरकार से की थी उस के बाद 1904 में इस सवाल को उठाय गया कि फ्रीएड कंपल्सरी एजकीशन जानी चाहिए। और इस डाक् मेट में व कुछ कहा गया है उस से जनता और बुद्धि जीवियों के सामने साफ हो गया है कि अ जो कुछ कहते हैं और जो कुछ करते हैं उ में बड़ा अंतर होता है। इस मामले मुझे एक लतीफा याद आ रहा है। मि गालिब शराब बहुत पीते थे। उनकी आ थी शराब पीने की । तो सिपाही म्यटिनी बाद जब बिटिश गवर्नमें ट ने उनको पेंग बंद कर दी तो वे उधार लेकर शराब लगे। ऐसा होने से द्कानदार का बहुत पैसा बाकी हो गया। इस के लिये जब मि गालिक को पकड कर मैजिस्ट्रेट के मा लाया गया और मैजिस्ट्रेंट ने उन से कि आप तो ईमानदार आदमी हो, आप सारी द्निया जानती है, आप क्यों उ लेते हो । आप को यह आदत छोड़ चाहिए तो मिर्जा गालिब ने कहा कि है, मैं वायदा करता हूं कि अब शाराब न पिकांगा। तो मैजिस्ट्रोट ने कहा कि लिख कर दीजिए। तो मिर्जा गालिक कागज पर लिख दिया-तोबा तोबा, श्वरा

तोंबा। उस के कुछ दिन बाद फिर वही हाल हुआ। गालिब साहब पीते रहे और उनपर काफी उधार हो गया । वे फिर पकड़ लाये गये और उस समय जब मैजिस्ट्रेट ने उन से पूछा कि आप ने लिख कर दिया था फिर भी आप शराब पीते हैं। तो उन्होंने कि मैं ने क्यालिख कर दियाथा। उन को वह कागज दिखलाया गया । उसे एढ उन्होंने कहा कि अरे, इस पर तो लिखा है-होबा, तोब़ा, शराब से तोबा। यह कही हो सकता है। पहले लिख दिया था-तांबा तोचा, शराब से तोबा । अब वही पढ रहे है तोबा, तोबा, शराब से तोबा। तो कांग्रेस का वही हाल है। कांग्रेस ने अपनी 22वीं कांग्रेस जो कलकत्ता में हुई थी इसके मैनि-फोस्टो में फ्री एण्ड कंपल्सरी एज्कोशन की बात को इंक्लुड किया था । हमारे ट्रेजरी बंचेज के लोग अगर याद करेंगे तो उनकी याद आ जायेगा और उन में से कुछ इधर आ गये हैं। वह रोजोल्युशन पास किया गया था और 1911 में 27वीं कांग्रेस जब कलकत्ता में हुई थी जो गोसले जी ने रोजोल्यशन मव किया था फ्री एण्ड कंपल्सरी एज्केशन का और उन्होंने रंजोल्युशन पेश करने के बक्त कहा था कि इसको असेम्टली में भी पास कराना चाहिए। उसके बाद 1916 में लखनक कांग्रेम में यही सवाल रखा गया और उस में कहा गया कि फ्री एड कंगल्सरी एजकेशन अप ट्रा4 इयर्स आफ एज होनी चाहिए। उसके बाद 1938 की हरिष्रा कांग्रेस में कहा गया कि स्काल में 7 माल तक जो बच्चे पढ़ेंगे उन की जिम्मेदारी सरकार की होंगी और हरिपुरा कांग्रेस में पहली बार यह कहा गया कि मदर टंग विल बी दि मीडियम आफ इंस्ट्रक्शन । तो जहां तक पालिसी का सवाल है उस में मैं जरूर कहुंगा कि कांग्रेस की जो पालिसी थी उस से काछ आगे वढ़ कर बाप पीछो हटो हाँ और कार्छ मट्ठी भर आद-मियों के लिये, इंटेलेक्चअल्स के लिये जो बिटिशर्स भी उस समय करते थे, आप आज कर रहे हैं। उस का नाम आए माइल स्काल्स रखें या नवोदय विद्यालयः रखें । जहां तक हायर एज्केशन का सवाल है उस में कांग्रेस का जो कांसेंग्ट ही, जो आपका कहना है उस सब को आप छोड़कर कुछ मुट्ठी भर लोगों के लिये, टाटा, बिरला और कड़ पंजीपतिया के लिये, उनकी मशीने चलाने के लिये, उन को इंजीनियर्स, डाक्टर्स और 380 RS--8

टेकनीशियन्स देने के लिये आप यह सब कर रहे हैं। शिक्षा का मतलब यह नहीं हैं कि वह स्पेश्वलाइजेशन हैं, शिक्षा का मतलब यह है कि आम जनता के लिए पढ़ने लिखने की सुविधा। लेकिन आप वह भूल गए। इतने रेजोलूशन आने के बाद भी, कांस्टीट्यू-झन बनने के सम्या में जो आप कर रहे थे वह आप बाद में भूल गए।

on Education, 1986-

जहां तक फंडामें टल राइट्स का सवाल है इसमें एज्कीशन को नहीं रखा गया, उसे डाइरेक्टिय प्रिंसिपल्स में रखा गया है जिसे 45वें अनुच्छेद में रखा गया है । उसमें लिखा गया था कि 14 साल तक के बच्चों के लिए कंपल्सरी और फ्री एज्कीशन में 60 तक लाया जाएगा । अभी आप कह रहे हैं कि 1995 तक करेंगे।

We have to go to 1995.

5 साल का ग्रेस आपने स्वयं ते लिया ।
1960 में नहीं ह्आ तो आपने उसे 1995
तक कर दिया ।

महोदय, जो अनपढ़ है, अशिक्षित है, उनका परसेंटेज देश में 60 प्रतिशत से ज्यादा है। काम जो आपने किया है वह दूसरे कामों की अपेक्षा कम है। दूनिया में जितने अशिक्षित हैं उनका 40 प्रतिशत हिंदस्तान में हैं।

Forty per cent of that population

is in India.

जबिक पूरी द्निया के 15 प्रतिशत लोग इस दोक में रहते हैं। तो मुझे केवल यह कहना है कि जहां तक मास एजुकेशन का सवाल है, आपने उसके कासेप्ट को बरबाद किया है। का मटठी भर लोगों सदद लालों करोडों की जनता लिए हैं। आपने अशिक्षित रखा शासन में भी एसा ही होता आप भी वहीं कोशिश कर रहे हैं। आप अपनी बट मेजारिटी के आधार पर इसे पास करा लेंगे, लेकिन इससे जनता का कितना भला हो सकोगा ? मैं सिर्फ एक उदाहरण आपको देना चाहता हुं। आज जो डिबीजन यहीं पर हो रहा ही, इस मामले में यह डिवी-जन बिटिश पार्लियामें ट में भी हुआ था । इस सवाल पर कि हिन्द्स्तान की जनता को माम एजिक्केशन की रूप में रिक्षा दी जाय या नहीं, इस सवाल पर बिटिश पार्लियामें ट में यह कहा गया था कि हिन्द्स्तान की जनता

श्री नेपालद[े]व भटटाचार्य]

Resolution on

अगर पढ लिख लेगी तो जैसे अमरीका हमारे हाथ से निकल गया वैसे ही हिन्द स्तान दो दिन बाद चला जाएगा । इस सवाल को लेकर आपने भी वहीं सब किया है जो कि दिटिश पार्लियामें ट में किया गया था । आज हम कह रहे हैं कि आपने उस जमाने मे बिटिश पार्लियामें ट के खिलाफ आवाज उठाई लेकिन आज आप के डाक्यमेंट में भी जो पालिसी रखी गई है उसमें मट्ठी भर लोगों को ही फायदा हो सकेगा । आज आप हमको संख्या बताते हैं कि हमारे यहां हायर ए जकेशन में इतने लोग हैं। लेकिन मैं आपको बताना चाहता हूं कि हमारा परसेंटेज कितना है? जिसके बार में आप इतनी आवाज उठा रहे हैं रोज टी. बी. में अपने स्टोटमीटस कि हमारे यहां इतने साइ टिस्ट हैं, इंजीनियर्स है, मैं बताना चाहता है हमारे यहां यंगर जेनरेशन जो हायर एजकेशन में जा सकते हैं उनका क्या परसेट जे हैं। ंचिली में 13.18, इजराइल में 25.85, मिश्र में 14.25, पनामा में 22.93 पर-सेट हैं।

MR. DEPUTY CHAIRMAN: Twelve minutes you have taken.

SHRI NEPALDEV BHATTA-CHARJEE: But I will take more.

MR. DEPUTY CHAIRMAN: It is up to your party.

SHRI NEPALDEV BHATTA-CHARJEE: It is all right.

यू. के. मे 19.95, फ्रांस में 24.42, जापान में 27.85 है। जी. डी. आर. जिसमें समाजवाद है 28.76, जर्मनी जहां साम्राज्यवादी राज्य कर रहे हैं, 25.30, यू. एस. एस. आर. 21 29 परन्त हिन्द्स्तान में इतनी आवाज करने के बाद 4.8 है। जब आप कहते हैं कि इतने डाक्टर है, इतने इंजीनियर टक्नीशियंस है वगैरह-वगैरह कहते हैं यहां परसेंटेज हैं 4.8। मास एज्केशन के दार मीं कांग्रेस गवर्नमींट जो कहती है उससे हर कदम पीछ हटती जा रही है। 70 करोड़ जनता के लिये कालिज, स्कूल चाहिए उनमें

लडके-लडिकयों को भेजना चाहते सचमच आप अगर उनको पढाना चाहते हैं तो उसके लिए पैसा चाहिए । आपका प्रांदि-जन क्या है इस मामले में ? फर्स्ट फिक्य फाइव इंयर प्लान में इसके लिए आएने रखा था 7.4 परसेंट टोटल एक्सपेडीचर का. इसमें स्पोर्ट वर्गरह शामिल था इस बार सैवंथ फाइव इंघर प्लान में आपने रखा 2.3 परसेट। सिक्स्थ फाइव ईयर प्लान में 2.2 परसोंट रखा था । आप चाहते हैं शिक्षा को आगं बढ़ाना, फ्री कम्पलसरी एजकेशन फार क्या आल तो आए इससे आगे सर्दोंगे ? जहां तक सालाना बज्रट सवाल है 1.2 परसेंट खर्च किया टोटल आकट लेका । यह आपकी ही बनाई हुई है प्लानिंग कमीशन की स्टीयरिंग कमेटी जिसने प्रोपोजल दी थी कि कम से 11,947 करोड रुपये आपको एलाट करने चाहिए जबकि आपने सैवंथ ईयर प्लान में एलाट किया इससे बहुत कम यानी 2.3 परसोंट, 5455 करोड़ रुपये से ज्यादा नहीं है। साल भर केलिए खर्च किया 661 करोड रुपये। स[‡] आपको **याद** दिलाना चाहता हूं सिर्फ कहने के लिए नहीं, मैं जो कह रहा हू वह अपनी पाटी की तरफ से हैं यहां कांग्रेस वाली बात नहीं है कि लिखने के लिए कुछ और कहने के लिए कछ । सेन्ट्ल गवर्नमेंट 661 करोड़ रुपये खर्च कर रही है परे देश के लिए शिक्षा के मामले में जब कि बंगाल की सरकार, सिर्फ एक ही प्रांत की सरकार 639 करोड रापये खर्च कर रही है। यह आपके खर्च से 20 करोड़ ही कम होगा। यह स्टेंट वजट का 23 परसेंट हैं। क्योंकि हम सचम्च चाहते हैं कि बंगाल में मास एज्केशन हो। आज बंगाल में कोई गांव एसा नहीं है जहां प्राइमरी स्कूब न हो । एंसी स्थिति में हम अपने प्रादेश को लाये हैं। यह आपके सेन्ट्रल गवर्नमेंट की बजट के आसपास है। जहां आप खर्च कर रहें हैं 2 परसेंट वहां कोई भी देश बंल्जियम, कोलम्बो, चिल्ली, फिनलैंड, मोरक्को, स्पेन, थाइलैण्ड, यगाण्डा, मैक्सिको, चाह किय़ी भी वैनीज्एला, मलेशिया, दोश को लीजिए वे अपने दोश का कम से कम 17 से 20 परसोंट खर्च करते हैं एज्केशन के लिए। यह शर्मकी बात है कि कांग्रेस (आई) लैंड गवर्नमेंट इन इंडिया

पम्लंशन आफ मार दंन 70 कराड़ आपका प्राक्तियन एजुकशन के लिए फार दिस इयर 1.2 परसेंट हैं। आपने यहां जिस ढंग से रखा देखने में बड़ा अच्छा लगता है, पढ़ने में अच्छा लगता है, पढ़ने में अच्छा लगता है, पढ़ने में अच्छा लगता है। आप अटीनोमी की बात कहते हैं। सूनने में यह बात अच्छी नगती है। हायर एजुकशन की बात आपने इसमें लिखी है। जहां तक मैनेजमेंट आफ एजुकशन का सवाल है, आपने इसमें लिखा हैं—

"Decentralisation and the creation of the spirit of autono myfor educational institutions"

पड़ने में यह बहुत अच्छा लगता है और सुनने में भी अच्छा लगता है। यह शगर क्योंटिंग की तरह से अच्छा लगता है। नोकिन बीच में आपने क्या कहा है? इसका मतलब क्या है?

"Pre-eminence to the people'sinvolment including Associations and non-Governmental agencies and voluntary efforts."

मैं यहां पर यह बताना चाहता हूं कि कई सास पहले बंगाल में रिजेल्यशन पेश किया नया कि कलकत्ता यनिवर्सिटी भ³ किसानों, **मजदर्रो, मध्य वर्गके लोगों, बुद्धिजीवियों और** हर वर्गके लोगों की अपने अपने प्रतिनिधि चनकर सिनेट में भेजने होंगे। नौकन कलकता युनिवर्सिटी में आपने इस बिस का विरोध किया। श्रीए. पी. इसमा अभी यहां पर नहीं ही, नहीं तो वे **अच्छी** तरह से बताते कि उन्होंने इसका किस सरह से विरोध किया था। मैं सिर्फ यही कहना चाहता हुं कि यह बाहर से दोसने में अच्छा लगता है। लेकिन इसके बीच में से एक चीज निकल कर सामने आ रही है कि अन्य कुछ मुट्ठी भर विद्यार्थियों को ही **प**ढ़ाना चाहते ह[‡] । अापने राो काल्ड माडल स्काल्स यानी भवादय स्काल खोलने की बात कहीं है । लेकिन यह इलीटिस्ट पैटर्न आफ एच्केशन है। जिस प्रकार से बिटिश जमाने में कुछ कालेज होते थे जहां पर मट्ठी भर नोग ही शिक्षा प्राप्त करते थे। बिदिश लोग कुछ मुट्ठी भर विद्यार्थियों को शोषण और शासन करने के लिए शिक्षा देते थे। उसी प्रकार से आप भी कच्छ लोगों का ही स्पेशल तौर पर शिक्षित कराना चाहते हैं और स्पेशिएलिस्ट की तरह से शिक्षा देना चाहते हैं। आम जनता की शिमा की आप

को कोई जरूरत नहीं हैं। मास एजुकेशन की आपका कोई चिन्ता नहीं है। मैं यह बात साफ तौर पर कहना चाहता हु कि हम जो भी कहते हैं दिल से कहते हैं और वहीं करते हैं। बंगाल की गवर्नमेन्ट ने टेगोर की 125 वीं एनवर्सरी पर यह तय किया कि हर रोज स्कल में जाने पर दिदया**थी** टौगौर का कोई गाना या रिसाइटोशन करेंगे। वहां की गवर्नमेन्ट ने जब यह तय किया तो श्रीराजीव गांधी जीनेकहा कि वहांपर मार्क्सवाद को शिक्षादी जारही है। **क**हां टैगौर और मार्क्सवाद । अगर सिलंबस में होगा तो पढ़ाया जा सकता है, लेकिन यहां मार्क्सवाद का कहां मतलब हैं ?। शिक्षा का मतलब होता है विद्यार्थी चेतना पैदा करना ताकि वह अपने पैरों पर खडाहो सके। इसलिए हमने कहा है कि जो कछ हमारे दिल में होता है हम वही करते हैं। लेकिन आफ लोग कहते हैं और करते कुछ हैं। चुकि टैमोर का जिक्त आया है; इसलिए मैं टैगोर ने जागरण की बारों में जो कहा है उसको यहां पर पढ़ना चाहता हुं -

"Where the mind is without fear and the head held high,

Where the knowledge is free,
Where the world Las not been broken,

Up into fragments by narrow domestic walls;

Where words come out from the depth of the truth;

Where the clear stream of reason has not lost its way into the dreary desert sand of dead habits; Where the mind is led forward by thee into ever-widening thoughts and action—
In to that heaven of freedom, My father,

Let my country awake."

आप आम लोगों को शिक्षा देने से धबड़ा जाते हैं। आम लोगों की शिक्षा से बिटिश सरकार भी घबड़ा जाती थी और आपकीं कांग्रेस सरकार भी इससे घबड़ा जाती हैं। आप लोगों को निरक्षर रखना चाहते हैं। पूंजीपति और सामन्त लोग भी यही चाहते

[श्री नेपालदोव भट्टाचार्य]

है। इसी बात को अपने दिमाग में रखकर यह पालिसी डाकामेन्ट सदन में रखा है। मैं अपनी पार्टी की तरफ से, विद्यार्थियों की तरफ सं, बदिधजीवियां की तरफ सं जा इस पालिसी के खिलाफ है, फिर इसका विरोध करता हूं।

Resolution on

SHRI M. P. KAUSHIK (Haryana): Mr. Deputy Chairman, Sir, first of all, I pay my compliments to the dynamic Prime Minister, who is mainly responsible for this policy and to the two Ministers, Mr. K. C. Pant, ex-Minister of Education and Mr. P.V. Narasimha Rao for their persistent efforts for a national debate and ultimately producing a draft for the National Education Policy. I am also thankful to those officers and experts who have given their time, and energy in producing a very laudable scheme. I have been hearing one of my colleagues from the opposite benches. He was all praise for the policy as far as the policy in the draft presented to us is concerned. It is very good of him but he was sceptical about a number of things, which, to my mind, seem to be purely imaginary. I would have preferred an analysis of the entire scheme purely on the basis of facts or theories and I am mainly concerning myself, putting this question before the nation that what actually education means . If this draft policy comes upto the mark, then I would pray to all the members of the Opposition to accept this as a national policy and to work for its success rather than to belittle it or to create hurdles in the implementation of the Policy which is going to be in the national interest for the down-trodden and for the entire nation. Education means imparting knowledge to young boy or a girl to equip himself/ herself for an avocation in his life and also to reason out and assess things for themselves whether whatever is coming to them is right or wrong. If this much can be done, I am sure, the responsibility of the nation of imparting education to the young people will be over. Considering these to main criteria, if we judge

the broad framework of policy presented before us, I am sure that everyone of us will have every word of praise for the policy. There may be certain difference of opinions in details, there may be certain difference of opinions about the curricula, there may be difference of opinion because of our own biased thinking in terms of different theories being pievalent in the world. I again submit at this point, the main responsibility of the State is not to brain-wash a young boy or a young girl but to give him this opportunity to reason out himself what is good for him and for the nation and themselves take the decision about the various things they face in life in future. Considering these aspects, I once again submit that the entire policy framework is nothing else but laudable. When we come to the details, there are certain pit-falls, the one being the question of finance or the resources. I agree, in the present context, it seems to be that we will be short of finances in implementing this policy but if we read carefully the entire draft, it has been made absolutely clear that no restraint will be allowed to hinder the implementation of the policy and the finances and the resources will be met to implement this entire policy in toto. If that assurance we can accept, then I do not think, there is any doubt about it to accept that. Then, I am sure, this policy will be implemented.

The broad framework of

3-00 P.M. the policy is primary education up to the age of 14 for every boy, whosoever he may be, whether he is a tribal boy or he is a Scheduled Caste boy or he is an economically backward boy or he is a boy of affluent parents. It has been made very clear in this draft policy that all schools will be having a minimum number of two teachers and every child will have a school within a radius of one kilometre. And there is one more reference in this draft policy, that drop-out will be discouraged, whatever the reasons may be. The biggest reason of drop-out is the economic reason. It has been made very clear in this policy that if the parents are so poor that they canno.

afford to keep atheir children in schools, then the children will be getting financial assistance in terms of money as well as books and reading material.

Sir, most humbly I submit that primary education should be imparted with this intention that it has got to be done. I am saying this simply because education happens to be a subject in the concurrent List. It is the major responsibility of the States to implement this education policy. The Centre comes in only as a help. I would have preferred that the entire direction should have been from the central body. We have got a Central Advisory Board, in which all the State Education Ministers and Chief Ministers are there. If every State implements the decisions taken in that Board, then I am sure this scheme has no possibility of being a failure in implementation.

Here a number of things have been said. The poorer sections of the people in the society have been well cared for. As far as the scheme is concerned, I am sure its implementation will be taken care of. Now the question of adult education arises. Adult education has a back-log and it is a big problem with us. My personal opinion is that along primary education, the teacher should also be given he responsibility of adult education. The two should be put together. The expenses to be incurred on adult education should be merged with the expenditure of the primary schools. The children as well as the adults should be taken care of by the pamary school tea-. chers. Thus, within a span of four to five years, we will be able to achieve adult education fully, and we will also be able to implement primary education, which is a dire necessity.

Once we have taken a decision that the finances will be somehow taken care of, next comes the question of teachers. Then the further question comes of the reading mate-

rial. As far as the teachers are concerned, at the present moment, it is a very sorry state of affairs. The entire training of teachers has to be remodelled. We have to give the pride of place for manual work. A psychological input has to be given that manual work is something which is to be appreciated and made part and parcel of education as well as life. training courses for these teachers should be remodelled entirely on Secondly, the present these lines. teachers have to be given in-service training. In some States, to my knowledge, they have started an in-service training for these teachers for a fortnight. I feel that a fortnight's retraining is not enough because two days will be gone in assembling, two will be holidays and the effective working days get reduced to no more than ten and it is rather impossible that we can expect any remodelling or retraining in the whole teaching process in a matter of ten days. Therefore, the retraining should be at least for a month for the teachers and it should be a continuous process after every alternate year and the teachers should be equipped with modern knowledge, there should be updating of their knowledge from time to time, if we want to impart the children with the most modern knowledge. The moment I say these words, the question arises: Is it necessary to give such modern knowledge input to students of primary schools? asnwer is 'yes'; it is absolutely necessary. We are just on the threshold of the 21st century. As far as techonology is concerned, its advance imminent, whether we have to or not; techno- going to increase, logical ku and it is our primary duty to percolate this knowledge to the remotest corners. This knowledge should be made available to the young children in the remotest corners, so that their thinking horizon broadens and they become more and more attuned to education and make themselves more fit and shape themselves with a better frame of mind and work, more suittable for the vocations which they are going to enter, to maintain a happy life, a good life. For this

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of a job a good majority of the teachers at the present moment, I feel, are ill-equipped. I still maintaing that we should lay the greatest emphasis on retraining of teachers up to the high school level. The earlier we complete this process, the better it is and in the greater interests of the nation, in the greater interests of implementing the new Education Policy.

There are a few more things. In our society we have tribals, we have Scheduled Castes and Scheduled Tribes, we have economically backward classes—economically backward people may be there in both 'suvarnas' and 'avarnas' We have rural people who are a bit well off and we have rural people who are worse off, we have urban poor as well as urban rich; we have the elite class in big cities. In such diverse sections of people there has to be some divserse classification of schools also. There are the so called public schools in big cities. They have now so started sprouting up in towns also. I don't think we would like to close them. It would rather be anti-national if we do that. But what is the solution so that education does not remain elitist? My one suggestion is all such schools where very high fees are paid by parents, should be allowed to continue with one proviso that 50% of students from economically poorer sections, Scheduled Castes, tribal people, if they are academically of their standdard, should be admitted by the schools and the entire expenses of those children should be borne by the school which would in turn by borne by the parents of the rich, affluent, students who are studying there. This will have a highly integrating effect on their thinking at a national level. This matter must be pondered over and given due weight. Integration is not merely between north and south and east and west. Integration is also necessary between the downtrodden and the affluent. As things stand, it is a rigid compartment of affluent sections who, I would not

hesitate to say, are shunting the poor people out, people who do not have their facilities. The perceptions are there. My doubts are there. earlier we take steps the better it is. I do not want that there should be strikes There may be certain ideological parties which may desire it. But any person who believes in national interest and human dignity and human values will agree with me that such perceptions should be rather killed in the bud. And for that we will have to work, and work in such a way that the poorest of the poor feels that he has got equal chance as far as education is concerned. as far as educational facilities are concerned.

And when we come to this, we come to the Navodava schools also. It is a very relevant factor. When I was a student, there were a number of Universities. Each University had a reputation of its own-schools also. good schools, bad schools also. Now. Navodaya schools are going to be the beacon light. This is necessary. I feel that in every District Board or Tehsil area there must be a Navodaya school. I also feel that at present the Central schools should be taken over by the body which is going to control these Navodava schools. I have got a very clear idea about it.

The Central school has a uniform syllabi throughout the country. The Navodaya school also should have a similar or the same syllabi throughout the country. This is going to be a highly integrating nucleus for the About Navodaya School nation. there has been a criticism; I have I have also read in newspapers. come to know about it in party circles. This is not a elitist school. These schools are meant mainly for all the people who are meritorious. I have said it earlier in this House also that that genius is not the monopoly of the elitist section of society. But it has been found, on the other hand, that genie are produced in greater number in places where we do not feel that they should be or—in the poor

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sections of society. I feel that those students who are above average in intelligence or those who have the makings of a genius should get the same opportunity to a better school, better training and better education. And I feel that the Navodaya school is going to serve this purpose. It is in the interests of the country, it is in the interests of those students who are a bit unfortuante, being borne in economically poor sections or parents.

Here also the question comes next about the teachers. In our country, we have the tradition of giving reservation for different sections of society in employment. I agree with this. Those who are down-trodden should be given opportunities. It is a very laudable thing and a correct thing because the poor should have a chance to come up. Those who are unfortunate by birth should not feel that the society is not looking after them. I agree one hundred per cent with reservations, as far as services are concerned, particularly of teachers. But there is one proviso. Teaching is a profession which is highly skilled profession. Whatever the teacher knows, only that much he can Whatever he understands, impart. only that he can impart to the boys. My only submission is that merit should not be ignored in any case. I feel that we should have teachers from all sections of society. We should be liberal in the case of reservations for those people who come under the reserved category for appointment. But the teachers should be made fit enough to become teachers. We may spend any money on them and we may increase their age for entry. As you know, in Government service there is the question of age. We can be liberal in their case. We may be liberal in giving them education and training. But merit alone should be the criterion for a person to enter as a teacher. I may add for the sake of reference that at the present moment, majority of the teachers enter the profession of teaching out of compulsion. If somebody does not get a job or a more lucrative job, he enters the teaching profession because

he does not have anything to do. This concept should be changed. I feel that the cream of society does not go in for teaching. (Interruptions). We should make these things very clear and incentives should be given to intelligent people or to the cream of the society to come and join the teaching profession, not at the university level but right from the primary level.

My suggestion is that the pay structure should be revised. When I come to pay structure, I feel that the entire pay structure of all the employees needs a carefull thought and revision. My own idea is, may be it is wrong, that at present our pay streuture is not a living wage. I mean the living wage in the sense of a modern society. There are things which have now become a necessity of life and which were only in the domain of the rich about 50 years before. These things should be made available to the ordinary educated or workers. Therefore, entire system of wages should be looked into and a fair wage, a reasonable wage and a wage with which people don't remain deprived of certain things should be given. wise, there is a chance of their going astray and making use of dubious ways to supplement their meagre wages. The Pay Commission is considering this aspect and I am better results will come out. As far as the primary teachers are concerned. I feel that the teachers who work in remote villages should be given a village allowance. We give city allowance. We give compensatory city allowance. I feel that these teachers who are working and who are doing a very serious job in the national interest working in the villages and living in the villages should be given village allowance. They should be given additional medical facilities. If we can take care of that, I am sure that the teachers in general will respond very favourably and help in the implementation of the scheme.

Now, I come to the curriculum I can see one thing, some change in

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the geographical teaching in a particular State. But I see no reason that in language, in mathematics and in science there should be any liberty to any region or State to tamper with the curriculum, and I feel that there should be a hard-core curriculum universal throughout the country. Some little variations are possible and desirable as far as geographical contents of the syllabi are concerned. As far as historical contents are concerned, I am of the firm opinion that all Parties should sit together and have a common concept of history of India. As far as past cultural heritage is concerned, I don't think there are many doubts about it or many objections about it. But as far as the recent past history of 250 years is concerned, there are certain different notions in different States and they should be ironed out, and the young people, the future generation of the country, should be given a common pattern. This is a desirable thing, and I think, all the Parties should make efforts about it. As far as science and technology are concerned, I don't think we have any option but to have uniform syllabi. Sir, I was shocked to read in the Draft Policy that the common curriculum will be only up to the extent of 75 per cent. This percentage should be increased. I don't say that whatever I say is the Gospel truth. It is my opinion. But we should have a dialogue on this also as to what minimum change we should have in the curriculum because it is going to affect the nation's spirit of integration. And keeping this thing in view, they should frame the curriculum up to the 10th class. They should be practically uniform throughout the country with minor variations.

Sir, now I come to the next thing. that is the books, I know of a few States where the books presented to the students in primary classes and middle classes or even in high school classes look very reprehensible and the contents are erroneous. There are hundreds of mistakes, factual as well

as printing mistakes. There must be a central agency or the State agencies should be under the direct guidance of the central agency which is responsible for producing good books are attractive to the boys, which are attractive to the children and which give you an incentive to read them. Therefore, half of the battle is won if only we can improve the quality of books, the get-up the printing, and the contents.

Sir, now I come to vocationalisation of education. I am of this opinion that this country is 80 per cent agriculture-based and, therefore, basic facts about agriculture, the modern technologies which we are trying to give to the farmers to improve the yield should be given in small doses and right from the primary classes. It should be told to the boys as to what the different types of water are and how do they affect the crop. They should be told about the advantages of fertilizers and about the organic fertilizers. Such things which are relevant to their life, which are relevant to their environment should be also included in the primary classes. There is a suggestion that the break-up of the first ten years of study should be 5+3+2. I feel that the break-up should be 4+4+2 and after the fourth year in the fifth class the vocational education minor doses should be started. dignity of manual labour should be right from the 5th Class and some minor hand-work should be included in their syllabus so that by the time he reaches the tenth class, a student is equipped with efficiency in a trade or with a skill in some job so that he can make himself a good worker and not a burden to the society. It will not be out of place to mention here that the plus 2 stage, after the tenth class, should be rather a bit of more specialisation in say, skills, trades or crafts so as to make a boy or a girl eligible to enter the industrial sector. thing can be done, I think we will have a set of young men and women, who will not be groping in the dark but doing some constructive work, supplementing the income of their homes, making themselves useful members of the society and thus saving us from a lot of troubles which are the net product of useless young men and women roaming about aimlessly in the countryside or in the cities or elsewhere in this country. This criteria of making life useful for a young man or a young woman, is fully satisfied in this draft. Now, the only question is how to implement it?

Now, Sir, I would like to say something after the plus 2 stage, the university level. At the plus 2 stage there is a reference that there should be a vocational training and pure education. This should be given a thought again. I am of the opinion that every one should be given a training in some skill and none should be denied the advantage of reading up to the 12th stage generally as it was earlier. The product by the end of 12 years should be a person who knows a little about everything and is fit enough to understand if certain complicated problems arise before him. the plus 2 stage at the university level, I had put up this thing earlier also, that in India climatic conditions are such that our boys and girls become more mature than the boys and girls of colder countries, near about 2 years earlier, and the rate of growth of our mind and physical body is much faster because of the climatic conditions throughout the country, and therefore, I feel that the entry age should not be six, but five at the school and a man or a woman should not be made to read beyond the age of 22 years for a degree. If we take these things into consideration, at 17 or 18 he passes out at the plus two stage and then all the study up to the degree or M.A. should be completed in five years, four or five years and not more. At present the conditions are slightly We have different. got three The Delhi Univeryears p sity has some years honours course. And if one has one pass course, has to put in one more year for hothen two years of nours course, M.A. course; then one year of Pre

Ph. D. course and Ph. D. course years are known. I feel that whtever is to be taught, as far as curricular examination base is concerned, it should be completed by this stage and young man or woman goes right up to degree class. In other universities, in foreign universities, they have got this system and it is working very well there. It can work here also. The difference between the honours pass course should be abolished. The syllabi of M.A. course should be transferred to the degree course and a part of degree should be transferred to plus-This is what two stage. I feel. It is in greater interest of the nation. of the young men and women and ultimately of all of us. Beyond degree course, M.A. should be purely by research and there should be a time span of one year or two years and after that, Ph. D., or D.Sc., or D.Lit which one may or may not do; there is absolutely no difference because once you know how to do research and know how to tackle a problem, then it is absolutely unnecessary; it depends upon your own work what you are presenting to the faculty or to the community or to the nation in terms of your own production, your own contribution in the form of papers and books that you publish. Unnecessarily keeping young and women in the universities or colleges is an ultimate loss to the nation. This should be taken care of.

Here I refer to one thing more. We have accepted as a national policy that all students who, due to . some various factors—conomic or otherwise—had to drop out at some. stage in their education, they should be given an opportunity to compensate and acquire more knowledge as and when they like. This is the main function of the open university, Indira Gandhi open University. Only one thing I will say to the hon. Minister. Earlier we complete all the formalities and infrastructure and implement all the subjects up to the degree level and diploma course under this university in all regional languages, the better it is. Even if it entails

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a bit more work on the officers concerned, it is a necessity simply because this again is an integrating force This is an absolute necessity for those, who for reasons not within their command had to be away from the stream of learning to get a chance to improve their capacity, their capability, their quality and ultimately to better human beings. This is an absolute necessity and a greater pace should be given for the implementation and working of this Indira Gandhi Open University in the greater interests of the nation.

In the end I will supplement 'that if these criteria are taken into account and this draft policy is considered in toto, no reasonable person will have any objection to this broad policy framework. I am happy that details are yet to be worked out and that, my submission is that all sections of society, the opposition parties, the teachers, should be consulted in actual framework of implementation of these policies With these few words, I commend this draft policy and request my hon, freinds in the opposition benches to come forward with positive suggestions to improve upon it, if any, or to give their wholehearted support implementation.

SHRI R. MOHANARÁNGAM (Tamil Nadu): Mr. Deputy Chairman, Sir, really I am very glad today for the opportunity given to me to express my feelings, specially on this document, national policy on education. Before I begin to speak, I would ask a question of the hon. Minister for Human Resource Development. As a person who is coming from the southern part of the country, we know fully well that he is aware of the feelings of the people coming from the South. I know him for the past ten years, as a Member of this House or the other House.

Sir, my hon. freind from other side who spoke just before me has sought the co-operation of all parties in the Opposition; he said

that they should extend their support to it. He expressed his views on the various things mentioned in this national policy on education. I welcome this Bill, especially certain

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SABHA] Draft National Policy

SHRI PARVATHANENI UP-ENDRA: This is not a Bill, this is only a policy document.

SHRI R. MOHANARANGAM: Yes. This is what I said. This is what I meant. Sometimes, by slip of the tongue, we make mistakes. To err is human. As I said I welcome certain things like early childhood education, improving the facilities in schools and the standard education.

Sir, before I begin, before I go into the details of the various thing s contained in the national policy on education, I would like to ask one question. Are we going to consider this entire country as one nation? This is number one. Are we going to give importance to each and every State? India is a country which has got so many languages spoken by the people in the various States. There are fifteen national languages in the country. As far as my State is concerned Mr. Deputy Chairman, Sir, Tamil is the mother-tongue of the people of Tamil Nadu, spoken by about 5-6 crores of people. As far as Andhra Pradesh is concerned about 7-8 crores of people speak Telugu which is their mother-tongue. When these people are speaking different languages, I do not know how you are going to implement what all is contained in the document.

SHRI NIRMAL CHATTERJEE: What about West Bengal?

SHRI R. MOHANARANGAM: When I speak something about language, naturally, I will first speak about my language, namely, Tamil. Then, I will speak about the language of the person sitting nearer me. Of course, Mr. Gurupadaswamy is I have forgotten him, even 245

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though he is sitting next to me. He comes from Karnataka. Kannada is their mother-tongue, spoken by about four-five crores of people. Similarly, in the case of my friends from West Bengal Bengali is spoken by about five c ores of people. Each and every language has got its own history. Now, as far as my mother-tongue is concerned, Tamil is a very ancient language. When people in Europe or were uncivilised, civilisation in an advanced stage in Tamil Nadu India as such was know for its advanced system of administration and the **extent** of development of the people. In this, Tamil Nadu occupied a special place. It was very famous for the artistic skill of its craftsmen. When this is the past tradition and history of that part of the country from where I come, when my language has a hoary past, when my forefathers have been speaking a particular language, namely, Tamil, how can I accept when you come forward and say that only one language, namely, Hindi, along with a foregn language, namely, English, should be adopt d through the whole country, by mans of this national policy on education?

I know, the hon. Minister will have ready-made answers for all these things. I would ask him, what happened to the three-language formula which was evolved in 1968 as part of the education policy at that time? Did we not have a national policy in regard to the implementation of the three-language formula? First of all, you should find out whether you are in a position to implement the three-language formula through the country. That is why, in the beginning, I said each and language is spoken more than four-five crores of people. If all the 75 crores of people were speaking only one language, namely, Hindi or any other language, then, whatever is contained in this document would have been commended and approved by all the people in this country. As I said, there are

fifteen languages, national languages, in the country. No language is ... superior to any other language. In fact, I can go to the extent of saying that Tamil has an ancient past It was born before the birth of mud and stone. Actually, we do not know when it was born. It has a hoary past. Writers and poets have written about the glory of Tamil language. When this is the position, how can you impose a particular language in the name of natonal language or official language or in the name of three-language formula? If you do so, a person coming from the southern part of the country or for that matter the people speaking different languages other than Hindi will feel that they are being treated as second-class citizens in the name of implementing the national policy on education. How can you come forward to implement three-language formula? Do remember Mr. Minister just eight to ten years before when we were discussing language policy on the floor of the Lok Sabha, in the year 1978, so many persons including the persons from Janata Party as well as Congress Party, were telling that they are going to introduce one South Indian language in the schools of the northern part of this country. Some persons said that they would learn one South Indian language and, therefore we should read Hindi in the Southern Parts. But, Sir, as far as my knowledge goes and I think it is correct also that in Uttar Pradesh, Bihar, Madhya Pradesh they are following only one language formula. They are completely avoiding English as well as teaching of one of the South Indian languages, they are teaching only Hindi. They have adopted only one-language formula, whereas the Southern States have adopted the three-language formula. In the State from where my friend Shri Upendra is coming, they can follow the three-language formula but we, the persons coming from southern part, have got a separate civilization and we will never accept this particular three-language

[Shri. R. Mohanarangam]

formula. We know what our language is. We know what the essence of Indian language is. That is why in our State we have formulated a two-language formula. We other persons to read in their mother tongue. How do you say that our two-language formula State inferior status, inferior in standard or inferior in quality to other States which for namesake are implementing three-language formoula? We will adopt only two-language formula, English and Tamil, one in our regional language and the other is English persons whose mother tongue is not Tamil they are allowed to read in their mother tongue and other langue ge is English. As far as my State Tamil Nadu is concerned, Tamil and English will be included in our twolanguage formula.

Secondly, Sir, you have stated about Navodaya schools. Since I do not know Hindi, I do not understand the meaning of 'Navodaya', but from the speach of the earlier speaker I could make out that 'Navodaya' means they are going to give good quality education for the students who are coming from the rural areas. I too understand, persons who 'are coming from rural areas are not either given an opportunity to learn or given good standard of education. Do you know, Mr. Minister, there are two types of education here? Even amongst the students who study English, there are two varities of English being taught to them, one is in the convent schools run by Churches like the Colombia school or some other school and the other is in Board schools, corporation schools or some other schools where poor students are studying. Our Minister, Mr Narasimha Rao, has studied in the former type of schools, that is why they have good standard of English. (Interruptions). All the persons who have reached the sixtieth year have studied only in English medium schools. They have studied in schools where English was taught by English-

knowing professors and now English is taught by persons who do not know English.

The Vice-Chairman (Shri M.P. Kaushik) in the Chair]

That is why I say, two standards of English are taught. type of English you want to teach in whole of the country? Don't you think, Mr. Minister, that mother tongue is the best language through which we can study the whole When you will thing? give less importance to language and more importance to the subject, you will reach the target, the goal, which you have mentioned in this National Policy of Education. That is why I will not agree if you come forward to say that you are going to give good standard of education for the persons who are coming from rural parts of the country. How are you going to give good ecducation for the persons who are coming from rural areas? You are going to start one modern school in each and every district. Take Andhra Pradesh. because your knowledge about Andhra would be more than my State. How are you going to implement this when you have only English and Hindi in Kurnool district? Come to my area. (Interruptions).

THE VICE-CHAIRMAN (SHRI: M.P. KAUSIK): Please do not interrupt.

SHRI R. MOHANARANGAM: Sir, you should not deduct this time from my allotted time. (Interruptions). I am coming to that point. I am one of those persons who belong to southern part, who have been branded as second grade citizens of the country. And my friend also should know, Sir, that India means not Hindi. We have got 15 important languages. I will tell you, my language was born 5000 years ago, even before the birth of ... (Interruptions) whereas your language was born only 200 years before. I do not want to create any complications, I do not have any animosity tewards your language, but your language was born only 200 years ago on the banks of river Ganges without having any literature. You have only Tulsi and Ramayana, whereas we have got Thirukkural, Tolkappiyam and all those things. We have got a whole history, we have got a fine literature. You have to live 2000 years to have that. How can you blame us, how can you compel us, how can you ask us to learn your language there?

THE VICE-CHAIRMAN (SHRI M.P. KAUSHIK): Mr. Mohanarangam, please address the Chair. Don't face him at all.

SHRI R. MOHANARANGAM: So you want to give better and good standard education to persons coming from the rural side. You start a Model School at Kanjeevaram in Chergalput district. How are you going to give that standard of knowledge of English to the persons coming from the rural areas. In which language will you give it? In English? How do you know that they will have that standard of English to learn those subjects in high school? In which language will they learn? Unless and until you know all these things and also ask them to learn through their mother-tongue, you cannot implement this. If you are expected to learn through a foreign language, the advantages and disadvantages are equally distributed. The importance of a language should not, will not, cannot be at the pense of the other language. So it is that through the backdoor you want to impose Hindi language in the name of Model Schools in almost all the districts in the country. We will never accept this. Only the regions where Hindi is the mother, tongue, Hindi is the regional language will accept this. We will never accept this.

Number three, you have also mentioned in the National Policy of Education that you want to strengthen the unity and integrity of the

nation. For promoting unity of the country it is necessary that the text books should include all persons who have suffered for our freedom movement Don't you remember, Mr. Minister, that a week ago on the floor of Parliament you mentioned that government will not come forward to give text books for the entire country because Government of India cannot do so. You will ask private individuals to give the text books, using this syllabus. If that is the case, how can you say that persons belonging to the entire country will write a book about freedom struggle and freedom fighters who fought for the freedom of the country? If you just give permission to Hindi-speaking persons, they will write about Mahatma Gandhi, Jawahar lal Nehru, Vallabbhai Patel, Raiendra Prasad and other. They will never come forward to write about Chidambranathan or Bharati.

SHRI P.V. NARASIMHA RAO: Mr. Mohanarangam, that is the idea. They should know the names, the particulars of the freedom fighters from every part. That we are going to take from you.

SHRI R. MOHANARANGAM: am coming to that. The States should be allowed to write their books, States should be allowed to have education in the State List. That is why the framers of the Constitution who were more intelligent came forward to include education in the State List. But you persons in the year 1976, in the name of the Forty-second Amendment completely excluded education from the List and entered it in the Concurrent List. The States should be given more powers with regard to having enough schools imparting good quality education to persons coming from different parts of the rural areas of this country. Then what has happened to the proposal for an All India Education Service? You are going, Sir. I want to speak in your presence.

NIRMAL CHATTER-JEE: He is turning his back on education.

SHRI. R. MOHANARANGAM: I know Mr. Nirmal Chatterjee who is sitting very near to me here. They wanted an all-India educational service called Indian Education Service. We have allowed Indian Administrative Service to a certain extent for the simple reasons that we wanted some uniformity in the administration. are persons without the knowledge of the regional language who are appointed as IAS officers in Madras and other places and for the first two or three years they suffer, without knowing the language spoken by the people of that particular area. Even if you adopt the Indian Education Service, a perwho knows some language like Hindi, Bengali or some other language--because he asked not mention Bengali, Ţ will say some other language--if he goes to Madras or Andhra Pradesh or some other place in the name of Indian Edu-, cation Service and takes up the post of a Professor of Lecturer in one of the colleges, how can he teach our students when he knows only Hindi and English whereas we study only in Tamil there? That is why there should be a compulsory standard of education, a compulsory rule, and every State should prescribe that only a particular language should be studied and, along with that, English is to be studied: Tamil would study Tamil and English a Telugu student should study Telugu and English and, likewise, a Hindi speaking student should study Hindi as well as English. Then only you can create a nation, the Indian Union. Otherise you will create only the United States India. If you want to have the Union of India, all the regional languages should be given importance along with one important language, namely, English.

My friends may say that English is a foreign language. As far as my

knowledge goes and as a student of Constitutional History, I can say, when the Anglo-Indian community has been accepted as one of the Indian communities, why cannot English, which is their mother-tongue, be accepted as an Indian language? Why should you not accept English as one of the Indian languages? After all, everything is a man-made manifestation: we have created our Constitution, we have written our own Constitution. Why should we not include English as one of the Indian languages when it is spoken by crores and crores of people in this country? Did not Jawaharlal Nehru come forward and say that unless and until non-Hindi speaking people accept that English should not be our language and Hindi be our official language, Hindi can only be an associate national language? When are you going to accept this?

SHRI NIRMAL CHATTERJEE: Finally you have succeeded in accepting it.

SHRI R. MOHANARANGAM: No, we have not; never we will be. I belong to a party where we cannot sell our convictions, principles, policies, objectives—anything. We are not Communists; we are in the AIADMK So, when I say something about the IAS officers, we are completely ignored. As far as our country is concerned, adoption of this Indian Education Service should be completely avoided.

I am very glad to say that our party welcomes the autonomous colleges. We have got autonomous colleges in Madras. The Loyola College and the Madras Christian College we have are very good private autonomous colleges. We have very good and colleges private polytechnics there which are very very successful. We agree about autonomous colleges.

In the year 1968 when they gave the National Education Policy, they had stated that six per cent of the total income of this country should be spent for educational purpose.

But never have they sent, so far, even one per cent of the total income of this country on that. I do not know when they are going to reach this six per cent of the total income of the country. What about the standard of education, what about the shoool buildings? They can spend crores and crores of rupees on school buildings, in improvement the dard of schools and standards of the students, They say this country is one but they ask the State Government to spend the entire money on education. When they want to have everything in the Concurrent list why should they not spend money through the LIC which other-wise spends a lot of money, invests a lot of money, for the development of so many industries? When you consider that education is one of the main things, then the LIC should be made to spend crores and crores of rupees for the development of education, for the construction of school building and for giving more facilities.

Considering all these things, Sir, in my opinion, unless and until this Policy on Education removes aspiration that India should read only the Hindi language, unless and until it completely removes their wishes that Hindi alone can rule this country or that Hindi alone can save this country, this country cannot move forward, this country will never go forward. I can give you one simple instance. Just two or three weeks back there was a notification from a Union Ministry to all the Central Government departments stating that here after wards the delegations \mathbf{of} Government, Parla-**Central** ment, Parliament's representatives and official representatives should converse with their counterparts in foreign counties only in Hindi. Is it just, Sir? When I go to a foreign country--we are never sent to foreign countries but when we go by accident--if I have to speak to my counterpart in that country only in

Hindi, how I can speak when I do not know that language? That means, I am completely deprived of my privileges. That means, we have got only one citizenship, namely, the Indian citizenship. But in other countries, especially in the United States of America, they have dual citizenship. They are the citizens of Galifornia and also they are the citizens of the United States of America. But I cannot say that I am a citizen of Madras. I can only say that I am a citizen of India because there is only one citizenship in our Constitution.

If that is the case, I am pointing out, Madam, to you I do not know how we are going to implement this. When you came forward, already we came forward. This was passed in the Lok Sabha. Now you have brought it here in Rajya Sabha. You are going to start too many schools. Even on that day the Minister for Human Resource pointed out that they have not given any instruction to the State Government to start or give any help to start model schools in each of the districts. Afterwards I came to know that they have sent letters two months before to almost all the State Governments asking them to select suitable places for construction of buildings especially to accommodate model schools. be When that will the country will definitely become a slave.

There was a time, Mr. Vice-Chairman, Sir, just fifty years before or thirty years before or thefore the Independence and most of the persons will definitely know and you will also be well aware of the fact that there were persons in our country who used to say "I am a product of the Oxford University I am a product of the Cambridge University." Also they went to the extent of saying, "I do not know Hindi, I do not know Tamil, I do not know Telugu. I know only English." They were only proud of that. A time will

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come, if we implement this, I want all, including my friends from the southern parts of this country, including Mr. Upendra who wants, who welcomes this three-language formula, when in further after fifteen years almost all persons will say, "I am a student of the Uttar Pradesh University. I am a student of the Bihar University. I am a student of the Delhi University." They will be proud that they belong to that University. They will never be proud of telling that they belong to the Andhra University, that they belong to the Madras University, that they belong to the Venkateshwara University. They will never come forward to say like that. They will say that they are products of the Bihar University, the Uttar Pradesh University, the Madhya Pradesh University, the Delhi University because they will study in Hindi. Hindi will have that prominence, Hindi will have that importance.

SHRI D.B. CHANDRA GOW-DA (Karnataka): Why did you not mention Mysore?

SHRI R. MOHANARANGAM: If I say almost all the 22 States, my time will be over, That is why I mentioned one or two States.

SHRI D.B. CHANDRA GO-WDA: Mysore, you add.

SHRI R. MOHANARANGAM: About the Mysore University, the Karnataka University, almost all the Universities, Sir, that will be the case. (Time bell rings)

Only half of the time I have consumed.

THE VICE-CHAIRMAN (SHRI M.P. KAUSHIK): How much more time do you need?

SHRI R. MOHANARANGAM: If you give me half-an-hour more, I will speak. What is my time? How much time have I taken so far?

THE VICE-CHAIRMAN (Shri M. P. Kaushik): Your time is over.

SHRI R. MOHANARANGAM: My time is over. That is the case, Sir. That is why I ask Mr. Narasimha Rao, through you, Sir that they have to completely remove this threelanguage foumula, thisidea of creating the Indian Education Service, the idea of having 40 model schools, the idea of creating the Navodaya Schools in the name of completely removing the disparity among students whether rural or urban. I want them to introduce or to start almost all the schools with the language of that particular area as the medium of Instructions along with English. For example, if it is Andhra Pradesh it should be Telugu and English, if it is Tamil Nadu it should be Tamil and English, if it is Mysore, Canarese and Hindi. Like that in almost all the States they can introduce their own language along with English, whereby we can create a very pleasant and colourful atmosphere throughout the country, and also before the world we can say that we are the products of the Indian University and that no student from different universities of the world can compete with us. Like that we can create, but they cannot.

They want unification of India, but they want to introduce Hindi. How could that be? That is the same question for the past so many years.

If I speak in Tamil Sir, I am a very good speaker in Tamil—I can speak well in Tamil, not in other languages.

THE VIGE-CHAIRMAN (SHRI M.P. KAUSHIK): You are a very good speaker in English also.

SHRI R. MOHANARANGAM: Sir, I am one of the best speakers in Tamil. If I begin to speak in Tamil Sir, nobody can...

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श्री कल्पनाथ राय प्रदेश): (उत्तर आप तिमल में बोलिये हम सनना है। (व्यवधान)...

SHRI R. MOHANARANGAM: Correct. My dear man,...

4 P.M.

श्री राम नरेश काशबाहा (उत्तर प्रदेश): हमलोग तामिल में सुनना चाहते हैं आप बोले तो सही ।

श्री कल्पनाथ राम: हम तामिल में सुनना चाहते हैं। इनसे कहिए कि बोले। मैं तमिल में सुनना चाहता हूं ये तमिल में **बो**लें ा

SHRIR, MOHANARANGAM: I can compete with any person but I cannot compete with any person who is bigger than me in size. But, anyhow, Sir, the main thing is if I speak in Tamil I challenge today nobody can interpret or translate my Tamil into English, because if I begin to speak in Tamil nobody can understand.

Now, I would like to ask a very specific question: What do you mean by the word 'language'? Language is a source through which I am transmitting my feelings to another individual. If I speak in Tamil I cannot transmit my feelings to Mr. Kalpanath Rai because that cannot be transmitted. You will not allow the transaction of the proceedings going on in d'fferent languages other than English at the same time.

श्री कल्पनाथ राय: मैं सुनना चाहता हू तिनल में, आप तिमल में बोलिए, में अंग्रेजी नहीं समकता हूं।

SHRI R. MOHANARANGAM: Don't think that you are the only predominate community to enter India. We arrived in this country and had our civilization here when this country was occupied by uncivilised citizens. I can speak in speak in Tamil, but because, as I told you just now, a language is to be understood by all. The improvement of language should not be at the expense of another language.

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While travelling by air from Madurai to Madra both the places are situated in Tamil Nadu-the air hostesses intimate: 'all the passengers are requested to fasten their belts' in English and then they say something in Hindi. If both the languages cannot be understood by passengers who travel from Madras to Madurai. since both the places are situated in Tamil Nadu, why should we not introduce Tamil there? Can you keep quite if at all ir. flight from Delhi to Uttar Pradesh, say to Lucktow or somewhere else, the Air Hostess gives this information in English and Tamil language only. Will you keep quite. if they don't speak in Hindi. Mr. Kalpnath will jump saying oh, Hindi should also be used in the announcements but I have to speak on the floor of the House in a foreign language.

श्री कल्पनाथ राय: तमिल में भाई, मुझे अंग्रेजी नहीं आती।

SHRIR. MOHANARANGAM: If I 'Bolo' in Tamil, you cannot understand my 'Bolo.' If the gentleman who spoke there in Hindi for more than half an hour had spoken in English, I would have understood everything. If he speaks in Hindi, I would not understand anything.

श्रीकल्पनाथ राय: उपसभाध्यक्ष अंग्रेजी नहीं आती है।

VICE THE CHAIRMAN (SHRI M.P. KAUSHIK): Please sit down.

श्री कल्पनाथ राप : क्यों सिट डाउन । मझे अंग्रेजी नहीं आती है।

उपसभाध्यक्ष (श्री एम. पी. काँशिक) । आप हिन्दी में ट्रांसलेशन सुन लें।

SHRI R. MOHANARANGAM: Even what you said in Hindi was not translated properly. You don't know, Mr. Kalpnath Rai we are second grade citizens in this country. you can love me, you have got affection towards me, but what about the practical point? When you intro-

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duced this Bill, we are not the last generation of this world, why do you, unnessarily introduce all these things Let future generations introduce this education policy. That is why I say the framers of our Constitution were very intelligent people. They have given education to the States. I have got five crores of people in my State because it was a very big country once, bigger than Delhi. We have in our State five crore people who are speaking Tamil language. should we not talk to our people in our own language and one more language for our international use? Why should we come forward to learn one more language other than the two languages, whereas in Uttar Pradesh, where Mr. Kalpnath lives, they study only Hindi. They com-pletely avoid English and avoid pletely avoid English and avoid South Indian languages. If at all it should be done then to all the Indian advantages and disadvantages should' be equally distributed. Where it is not distributed, there is no use of bringing this policy on education. This is the backdoor through which they want to introduce their own language-Hindi-in our State which the five crore citizens of Tamil Nadu have never accepted, it will never be accepted by our generations after generations. They will not study this particular language, if at all you introduce this language in Tamil Nadu. We will never accept it. We will definitely throw everything to the winds. Considering the unity and integrity of the nation and also on behalf of good people of this country I have to say that if this country wants to be one and if this country is the only country from rocky bed Himalayas to Kanyakumari, this National Education Policy can be introduced only in English as well as in the mother tongue of the concerned State, but not in Hindi. If you use Hindi in our own State, then, this country will go to pieces. Thank you.

SHRI ANAND SHARMA (Himachal Pradesh) : Mr. Vice-

Sir, the debates Chairman, the National Policy Education, in my opinion, is one of the most important and significant subjects which have been discussed in Parliament in this session, because education as has rightly been described, liberates human beings from ignorance and oppression; and it is a continuous precess which has been evolving during the courtse of history. This subject is of a great intorest to all of us. We may speak in any language belonging to any part of the country. The debate to generate both heat and princd : But we have seen light. heat when our hon. friend, Mr. Mohanarangam spoke before me and left the House. He has very discussing skilfully avoided positive aspects of this policy and also positive features. He has only indulged in—if I am permitted to say so—a rhetoric or something like that which can only give rise to regional passions. I think this is very dangerous for the country's unity and also for understanding between our people in different regions of our country. is not something education Sir, promotes individual which only, but it also helps in preserving, promoting and creating an awareness about the cultural identity of a nation or society. It is not something which only helps us in doing away with ignorance or illiteracy, but also prepares people, soceity and nation to work for development and progress and is, therefore, connected with the future. In the past we have failed to give due importance to education. But I do not want to go into those details. Now for the first time something positive has emerged following a national debate. We have ignored this important subject earlier. There has been inadequate investment, improper utilisation and mobilisation of resources. been a sort of drift which has left our people confused and confounded. It has led to the growth of cynicism and unemployment. We have continued with those policies for a long time which are alien to us. We had

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continued with a system which did not suit in the independent With this type of system, we cannot prepare our nation to meet the requirements in the field of science techonology, industry agriculture. Today, we find a bold departure—a new policy, which is most innovative and pragmatic. I congratulate the Prime Minister and the Human Resource Development Minister Shri P.V. Narasimha Rao for having evolved a consensus having taken the opinion of our people through this national debate following the policy paper on elucation which was presented last year. They have correctly listed the priorities and have also admitted the flaws, failures and drawbacks which have been there in the past. Today, we need not go to statistics as to how many schools are there without black boards or teachers. The Government itself has done that. What is more important is that the Government is aware of the requirements and has declared its resolve to of unive. salisation elementary education to eradicate illiteracy from the country and also to prepare our people to meet the present day requirements in the field of science and technology. Sir, had this not been done, we would have been heading for a very dangerous situation? On one hand, the system, we had continued which with, was a system in which we were and colleges having universities churning out vast armies of unemployed youths. Since independence, we were only changing their character from uneducated unemployed educated unemployed. There was this gap, this schism between our requirements as well as the preparations which we had for that. We have witnessed the expansion of the Industrial base in the country at a very rapid pace but on the other, there was a sort of mis-match which has been mentioned in the paper between the demand and supply of trained man-power in the country. This was a situation which had to be corrected and the correct emphasis has rightly been there on vocational

education. Sir, there are very many positive aspects in this new policy particularly in reference to our poor people, of Scheduled Castes and Scheduled Tribes and women. The most significant aspect is the declared resolve to ensure equality in education and to give incentives to those who do not have casy access to formal ducation, to school ducation and in those areas where people have been suffering—from poverty and backwardness which has and to a large number of drop outs which is a serious problem in our country. It is important for the Government to ensure that we do not only go in for opening schools but also ensure that those children, who go to these schools they continue studying there Retenocnools, is a very requirement. If this Schools, is tion in important is not done and if a national effort is not made, we all know that by the turn of the century, India will be having the largest number of illiterate young prople in the world. I think it will come to about 54 per cent. And that is why the Government has decided to give the first priority to universalisation of ele-mentary education by 1990. "Operation Blackboard" which has been referred to in this policy, I think, is going to be very useful, very purposeful and will help us in meeting this challenge. It is not important as to how we go about it; it is not necessary to generate the controversics which we have heard, the criticism which has come, because whenever any new policy is there, it generates a debate, hopes as well as criticism. This new policy has been viewed with expectations and hope on the the part of those who are interested in secing a strong and vibrant nation, a nation whose unity and integrity is not threatened, a nation where people, particularly the poor people, have easy access to education.

In this policy, another significant aspect is the stress on non-formal education. In my personal opinion, it is something which will go a long way in the removal of illiteracy. It is a heartening development that this

[Shri Anand Sharma]

non-formal education has been extended to higher education also, through the open university and by invoking —that is what the promise is -the modern informative technoinformative The $mod \epsilon rn$ technology is very important. There may be critics who will say that there is no need to invoke the media, the modern technology, in educating our people. But we need not wait if we have a way out. We need not wait for a. decade decades if we can reach out to our people living in remote rural areas in a faster manner. And the media certainly influences the minds of people in a big way, particularly the young minds. I am happy that the Government is seized of this problem that those TV and radio programmes which might be militating against the education policy will be curbed or checked. But, as I have said we, all know that education is a continuous process. We have education not only in schools but also in cinema-houses. We also have education through TV, through radio and, to some extent, even through commercial advertisements today. They too, influence the people, in a right manner or wrong manner, they, too, educate the people, particularly the school-going and college-going Here the children and students. national media can very well be described as irresponsible. It has promoted false values, values which are alien to us. The Government must ensure a comprehensive review in the case of commercial advertisements, TV programmes and particularly films. We all know effects of the commercialisation of the film industry. It has not only polluted our young minds but has failed to inculcate those values which could have given our young people a sense of belonging to one nation. There is mention of value-based education. But how are we going to achieve that? What we have seen so far is that in spite of the censorship being there, every day films are coming in which are spreading a cult of violen-

ce and also spreading cynicism in the country. The Government must review this and ensure that the cu.bs are effective and meaningful.

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Now coming to vocational education, what has been promised may not be adequate. But it is a good beginning. One thing the Government has to ensure. While providing technical education is essential—I would not like to go into the debate as to from which standard—I think if it is introduced from 8th Standard, it will be the right thing to do. The Government can also consider doing the same after the primary school level. But for that, though the target is clear that 10% of the secondary schools will have facilities for vocational education by 1990 and another 15%—that is, 25%—by 1995, I have my doubts whether it will meet the requirements. We also have to consider the resources. It is not a question of providing facilities for vocational education. What is more important is to ensure that the training methods are updated, the approach should be innovative. We have ITIs in the country we have IITs in the country. I do not have the exact number of these institutions. We have in addition, the regional engineering colleges. But it is our misfortune that today when we have made giant strides in all the fields, the training equipment there is absolutely obsolete. Therefore, equally important is the training of teachers which finds a reference here. Unless and until we have trained teachers those who know or who are aware of the latests invention which have taken place in other parts of the world, we cannot fully benefit from this, particularly from the industrial revolution or the revolution of high technology and electronics which have overtaken the world today. Equally important in this field is to do away with the colonial hang-over in which only a white collared job is given respect. Our young people continue to suffer from that hang-over. We have perpetuated those values which are alien to

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our system. Unless and until the dignity of labour is realised and respected and that can be done through education—we will not be able to derive the required benefits from this approach, from this scheme which in my opinion, was absolutly essential. It was essential for the Government to coordinate, to link, economic planning with educational planning, developmental planning with educational planning. And I congratulate the Prime Minister and the Government for having taken this initative which will certainly go a long way not only in doing away with the problem of unemployment but also making our young people participants and partners in the developmental process, in the socio-economic recoconstruction of the country.

I would like to draw the attention of the Government, especially Mrs. Rohatgi who is here, who was closely associated with the present policy which we have and with the nationwide debate which we had before this policy was formulated, and I would like to convey this to the Government that in the field of sports and sports education we have lagged behind what we have achieved so far in the field of sports is a matter of national shame and disgrace. An effort has been there for the last few years to promote sports. Parliament has been seized of this matter. The Government has been sincere in its efforts. But it is the improper implementation the same improper implementation which led also to our losing all the benefits which we could have had from the 1968 educational policy. Bureaucratisation has affected sports education. Sir, today we have an apexbody for sports called the Sports Authority of India. We have the SNIPES Board. We have the National Institute of Sports. But what have we achieved? There is a total ban on the recruitment. No coaches, no individiual who has been connected with sports can be recruited by the SAI. There has been a tug of war and leg-pulling going on between bureaucrats in the Ministry. Some are favouring the NIS, some

SAI, some SNIPES Board. I would urge upon the Government to come down with a firm hand. If we want to promote physical education in the country, then we must ensure that the policy which is adopted by Parliament the policy of the Government, must be implemented in totality and anybody preventing the implementation anybody creating problems for that implementation, must be taken to task, whosoever that person of individual may be.

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We are a big nation. We are proud of lur heritage. We are above 800 million today. But we come back from the Olympics Games without a single medal. Sports in this country cannot develop if we have one apex body which is looking after only the stadia. Sir, this is any interesting situation, and I would like to draw your attention and the attention of the hon. Minister, the Government and the House, to the fact that we have an apex body which looks after only the stadia, we have another institution called the NIS which looks after the training. The coaches are under NIS. The stadia are under SAI,. The development programme is with the SPNIPES Board. We must do away with all these institutions. We must have only one institution. I fail to understand, if there was the SAI, what was the justification for continuing another institution? Even if we continue with these institutions, they must come under one apex body so that there is no contradiction in approach we must have a policy to take physical education to the rural areas, particularly the villages. The which we spend on organising meets in big cities and towns we can spend on constructing stadia and playgrounds in the rural areas. India has enough talent. There is no dearth of talent. What is required is to tap that talent of our young people, and we do hope that in furture special attention will be paid in this particular field (Time bell rings)

I will take just a couple of minutes more, Sir-

[Shi Anand Sharma]

I congratulate the Government for, continuing with the N.C.C. and the participation of our students in other voluntary Organisations like the N3S. These certainly have played a very positive role so far. It is so far voluntary. It is not esesential both N.C.C. and N.S.S. particularly in reference to N.C.C. Today, we have a situation when we face threats from external alien forces threats from across our borders. We have a situation when sophisticated weapons are being pumped across our border which are posing a serious threat to us. We have internal threat from those elements who have occasionally whipped up communal passions, who have not only injected the venom of communalism in our policy but have also introduced organised terrorism in our country. India does not have the resources to enter the arms race, In the last one decade, the defence spendings of Pakistan and Sri Lanka' have in reased to a great extent. We have not gone in for that much of increase. In the case of Pakistan the increase in Army is alarming. It is in addition to their defence spending. I am talking of the numbers in the Army. Therefore, it would be the right thing on our part today. if we make N.C.C. training for two years compulsory for every students. We should not give them training with those obsolete weapons. When I was in college, I was participating in N.C.C. activities. They used to give us 303 rifles. I personally feel that it is essential to give proper training. Also, we must give the type of training to our young people through N.C.C. which trains them about their constitutional duties towards the society.

Before I conclude, I would like to thank the Government for introducing a national system of education and for promising a unifrom syllabi or uniform core curriculam. This is. one aspect. The other aspect is that the Government is now sincere efforts to streamline our education policy. It has generated a lot of heat. A lot of criticism has

been there. I personally feel that the criticism is unwarranted and unjustified. Mr. Nepaldev is not here. I think that the two friends from the opposition who have spoken earlier have not either understood properly the intention of the Government or there are political motives behind their criticism. Today, if we have natioal history as a part of our core curriculum, then where is the contradiction? What is the objection? Sir, we in India are those unfortunate people who have attained their independence after centuries of colonialisation and centuries of centuries of struggle. The post-Independence generation in India has been cut off from its immediate. past. This was not taught in the schools. They were not taught the history of their freedom struggle, the sacrifices of their ancestors. ancestors. This has led to a situation where our young people have been weakned away from the national mainstream. They have become victims communal passions, parochial whipped up by indivipassions duals who were men of small stature and who have, because of their political motives, created such a situation. Of course, such men, by the strength of their personality or stature, could not emerge as leaders of India. They are the ones we have to be cautious about. The Government has nowhere said that the regional language or the regional culture, diverse culture of India, will be done away with. Nobody In fact, this policy can do that. paper clearly mentions that efforts will be made to foster, to promote understanding amongst our young people and students about the diverse culture in different parts of the country. It is in this context Sir, that the talk of concurrence My friends who have comes in. spoken before me, particularly, Mr. Mohanarangam—I am taking his name time and again; it is unfortunate that he is not here now...

THE VICE-CHAIRMAN (SHR M.P. KAUSHIK): He is not here You conclude now.

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SHRI ANAND SHARMA: I am concluding in just two minutes, Sir. But Mr. Mohanarangam mentioned, Sir, about the lack of wisdom on the part of the Government, and questtioned why Education was brought on concurrent List. I for one, and every nationalist, every patriotic Indian will thank the Government of India particularly our late Prime Minister, Shrimati Indira Gandhi, for that Constitutional Amendment which brought Education on the Concurrent List. Sir, in the absence of that, as long as Education had been there on the State List, our students faced the difficulty, in addition to the problem created by the distortions in national history. The syllabus had been such that our young people, if they were educated in one particular region of the country or in one particular State, in the rest of the country their degrees were not found it diffirccogniscd They cult to come and work in other parts of the country. Sir, India is a Union of States. We have people everywhere from everywhere working in Government institutions and private organisations The talk of taking our people away from the national mainstream particularly qu stioning the Education being brought under the Concurrent List is politically And nowhere there is motivated. interference as for as the rights of the States are concerned. It is a This is meaningful partnership. in fact, one of the areas in which the Union, the Central Government has taken upon itself more responsibility than power. It is a bigger responsibility on the Union. And about the introduction of the Navodaya Schools or the Central Schools which have been there, I do not know why such an apprehension is there. What are the reasons As far as Navodaya for that ? Schools are concerned, Sir, welcome this move. It ought to have been done long back. But the fact that we will have such schools in every district of the country will help in promoting, in strengthening the national unity and integrity.

The criticism that they will do away they will dilute our unity in diversity is unjustified because the policy paper itself says that this is what we actually intend to do-to promote that understanding. And in these Navodaya Schools, we will have students from all parts of the country. If there is a school, for example, in Haryana or in Uttar Pradesle, 20 per cent of the students will be from outside that State and from other parts of the country. If there is a school in Tamil Nadu, our young children from Punjab can be studying there, children from Dilhi can be studying there. And the talk of the controversy which is linked to that of language is again unfortunate. Regarding these Navodaya Schools one thing more I would like to m ntion. It is not the first time that such a thing is happ ning. are not doing with the schools which have been set up by the State Education Department or the Contral Schools for that matter. But it is only to give those young children, those who are highly talented, those who do not have an access to good schools, an oppoctunity to excel. In the past, Sir, in the ancient past we had these schools. Who has not he ard of the seats of learning, Taxila and Nalanda? Scholars used to come from other parts of the world, when there were no aeroplanes; no jets or airbuses were there but scholars used to come. It is something which has been recorded in history. But in today's India when we have entered the space-age, when we have entered the nuclear age, when we talk of our heritage and our culture, why should not we continue, why should we not have so nething, which we had centuries ago?

Sir, one final request I would like to make regarding the Central School system. It has been our considered demand that the Central scheme system too should be expanded as I understand the Navodaya Schools and the Central Schools are different from each other. The Central schools is a must be expanded. They should

[Shri. Anand Sharma] not be confined only the childern of the Central Government employees, Of course, they have a right, it is basically meant for them. But we should expand them. We should more such schools. And these schools mus b supplemented by central colleges ..d central universities. Otherwise, f we could give education in schools, f ou teach the students about natio. A requirements and national perspect ve in schools, what will happen after they come out from the schools? You have to supplement that by a central college system and central univers in system in every State. Unless and 1. I we do that, promoting both formal and non-formal education, this two-track system and the State pattern and the Central Schools, unless and until we implement it, our future will be bleak. And, for that the Government must have a firm determination today when the question is about implementation. About resources, Sir, we all know that there is paucity of resources. Unfortunately, we have spent much less on education than we ought to have spent. We have hardly spent 3 per cent of our GNP, wherethe requirement as per the 1968 policy, if I am correct, was 6 per cent. From 1968 to 1986, it has been 3 per cent instead of 6 per cent as required in 1968. I think the requirement is much more today. But we are happy that the Government has assured us, the Government has assured the people that the resources will be mobilised. Those who are questioning that, I too have my doubts for that matter, we would like the Human Resource Development Minister to enlighten us about it as to how these resources will be mobilised. But one thing is there, implementation could not have preceded the policy. So first we have to appreciate that. We have to thank the Government for giving us this policy and it is also essential today, before I conclude now, the three-language formula must be implemented. There is a mention of link language in this policy paper. but which is that link language. I do not agree with those who have expressed

their fears or those who have trid to start a debate about it, about the language. If this is the three-language formula which finds a mention in the 1968 policy the Government should not be hesitant. We must make it clear how we are going to promote the linklanguage. Tere are States which have done it. T e apprehension that it will en e only the domination of Hindi is factually incorrect We all would like the students in our respectives State to 'carn other Indian languages. Sir, I think Haryana is one State which has done it. There are other States also where s milar attempts are going on. When we talk of the medium, first of all, what is important is the content and when the medium of instruction is there. I agree that the mother tongue or the local language is very important. But it does not mean that the other Indian languages cannot be taught along with the mother tongue. That is why, three language formula has been there which was accepted by the framers of our Constitut on and the Gov ernment must assure the nation that the three-language formula will be implemented and there will be no deviation concurrence will be invoked in letter and spirit, and as a word of caution, for proper implementation, over- ureaucratisation will be checked ar d will be avoided. Thank you.

SHRID.B. CHANDRA GOWDA: Mr. Vice-Ghairman, I am thankful to you for giving me the opportunity to speak on this very important, rather the policy document on education. A man of rich resources, in charge of human resources, presented this document or our comments. Looking to the history of education in India, I have no hesitation to say that it does not lack policy papers but education in India is in a mess because there is no enough and sufficient money. Answer to reform education is clearly more important than the matter of issuing a policy paper. There was nothing wrong in the papers presented earlier, more particularly the policy of but much more lies in its implementation.

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I have gone through the document very carefully and I have heard the speeches of the previous speakers on the floor of this august House. I welcome certain aspects of it and more particularly the rapid universalisation of elementary education, eradication of ill teracy, strengthening of pre-primary education for childern, vocational education, greater concern for social justice, teachers' education, delinking of degrees from job creation of district institutes of education and training and value-based education, and so on and so forth.

[The Vice-Chairman (Shri Pawan Kumar Bansal) In the Chair]

Sir, educational institutions, qualitatively, are coming down; their quality is croding to the level of nonexistence, particularly at the lowest level. On the contrary, there is an increasing trend for privatisation not only in the professional education but at the level of primary education also. Parents pay 15 to 20 thousand rupees to get their child admitted to a reputed institution, more particularly the Convents and they try to use all possible political pressures to get a seat. On the contrary, Government schools are being closed and if we take into account the data of Kerala many of the Government institutions have closed down and in their place, private institutions have come up. That is not the case in Kerala alone I have in the headquarters of the State for a number of years and this is my experience. In order to be able to get a job for the child, we try to get a seat for him in reputed schools. But unless we strengthen our pimary schools and create confidence in the Government-run schools this policy document has no meaning. What does the hon. Minister, rather the Human Resource Minister, what to say on Universalisation of elementary education? What does he mean by this? Does he assure this House and through this House, the nation, that there shall not be a school without a building? Does he assure that there shall

not be a school without a black board? Does he assure that there shall not be aschool without benches? Doeshe assure that there shall not be school wherethere are teachers? I would like to ask him: does he take care and convince the parents that no child will keep away from education, particularly, at the lowest level, for want of food, for want of clothing, for want of books. Does he mean this? Does he propagate this theory through this document? What does he mean by this? Sir, we should be ashamed of the reality, after three and a half d cades of giving the Constitution upto ourselv. s, in the year 1950, solemnly assuring the people of India that within the next ten years, there shall not be a child, up to the age of 14 years, who does not have education. We assured our people that there shall be free and compulsory education as per the directive principle of the Constitution, article 45. But what is the position today? The number of illiterates in India is more than the population of India at the time of Independance. If you take into account the population of India at the time of Independence and compare it with the illiteracy figure, you find that the number of illiterates today is more than the population at that point of time. The national average of literacy is of the order of 36 per cent and it varies from State to State. In kerala, it is 69.5 per cent Tamil Nadu about 47 per cent. Karnataka 38 per cent. More appalling is the position in regard to women literacy. It is hardly 24.18 per cent. This is the position three and a half decades after we have given the Constitution upto ourselves.

Sir, when we speak about compulsory education, if you look at the position of Government schools that are run in different villages, particularly, you find more than half of the primary schools lack permanent buildings About one-third do not have any mats for the children to sit, let alone benches. About 40 per cent have not blackboards I do not know what is meant by this 'Operation Blackboard' mentioned in this document. Fifty

[Sh-i. D. B. Chandra Gowda] per cent of them have no meterials. Seventy per cent of them have no books. I would like to cite an example here as to how education or this policy document becomes a myth unless the realities are taken into consideration. What is the reality? An experiment was conducted in Karnataka, in the last two years. The number of registered students under primary education was about 56 lakhs. The Govvernment of Karnataka introduced two schemes to supply frue textbooks and two sets of uniforms. People laughed at us. Many people said that this is a populist measure. But what is the truth of the matter? The naked truth has come out this year. We distributed textbooks and clothes to 75 lakh students, where as the number of registered students under primary education was, as I said, about 56 lakhs.

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This 75 lakks indicates or gives a clear picture of the naked truth that is 'prevailing in the nation at large. The unfortunate 20 lakhs of students could not come to the schools for want to text books, for want of clothing. This is the appalling situation the nation has and what is it that you want to universalise? Are you going to universalise illiteracy? Universalise what? Take care of those boys, tell them that no child will suffer for want of food. Tamil Nadu's experiment of mid-day meals has attracted lakhs and lakhs of students. Today conomic consideration is the foremost for a child not to attend or get into the school. That is the reason why 64 per cent of the population till today in India is illiterate and the World Bank record says, by the end of 2000 A.D. India will have an illiterate population of the order of 50 crores and you talk of universaliation of primary cducation. I would like to know this from the hon. Minister of Human Resource Development. He is a man of rich resources, of varied experience himself. He has been the Minister of Education himself, he has been the Chief Minister and he has held so

many portfolios at the national level-He is a man of thinking, a man of wide knowledge and experience. Would he translate this taking into consideration the basic foundations from where the education has to be built?

Coming to the drop outs, 1/5th children do not get into schools for want of clothes and for want of text books. Even among those who get into schools 70 per cent of the children, what they call, are drop outs. Why? It is because of the appalling poverty. These children are the earning hands of the poor parents. They feel more comfortable with their parents to earn something. Unless this Government assures them the supply of free clothing, free text books and a mid-day m als, this policy will remain a paper policy only for another few decades to come.

Sir, the need of the hour, I feel, is skill, exploiting support-based primary education, vocationalised second arycducation and professionalised higher education. What does modern education mean? What does education to the modern society mean? I would require an elucidation, clarity from the hon. Minister.

Sir, there should be a political will, just not the policy statement. There should be a financial support. There should be an administrative sincerity and honest committed teachers, willing parents. Sir, parents provide the human resources and Government should provide the basic infrastructure. The should provide the finished products to be utilized by the nation in future. Even after the education was added to the Concurrent list in 1976, has the situation improved? What is that the Central Government has done? Even certain policy papers passed by the State Governments are pending clearance. Even to this day the education policy of the Karnataka State enunciated in the Educa-

5 P.M. tion Bill is pending clearance. Financial support did not come from the Centre. In the First Five Year Plan, the alloca-

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tion was of the order of about 7.5%. By the Seventh Plan, it came down to hardly 2%. Worse still is, if you look to the last year's budget it is hardly 1% of the total 18,000 crores of budget, a little more than 1% maybe about 1.5% or 1.6%. It has not touched the figure of 2%. But the recommendation is that minimum 6% of GNP should be utilised for the purpose of education. And if you go outside India, the percentage spent on education is more than 8 to 10% on an average and more than 30% in som: cases. And the recommendation of Kher Committee is that the States should spend 30% and the Centre 10% from the total budgetary provi-

There could not be a common curriculum. I am coming down to curricula. I am really surprised to see the suggestion of uniform curricula keeping the diversity of India in view. The greatest quality of Indian Nation is unity in diversity. Don't try to break it. Every State has its own identity. Every State has its own heritage. Every State has its own customs. Every State has its own line of thinking. So my submission is broad curricula should be set up, the model should be given by the Central Government, but there shall not be and there cannot be common curricula for the whole of the nation. The Centre could give a framework and the rest of the thing could be filled up by the State Governments, suiting to their own convenience.

A special reference has been made in this particular document about 10+2+3 formula. I feel it is almost an accepted formula. It has run very well. I don't think there is any wisdom in meddling with this. A suggestion is there that 10 years primary education should be divided into 5 years of primary education, 3 years of preprimary education—high school education. That was the original media of instruction or the method we had. Now for the last almost 20 years, 7 years has been the set pattern.

Now if you want to split up, it does not suit the entire country to have a new administrative set-up and a new teaching pattern. Why do you meddle with the whole set-up? Let it continus. I do understand that children upto IVth standard should be thrown open to learning of knowledge. After IVth standard, they could be given history, geography, langauge and so many oth r things. My feeling is that there should not be any meddling so far as this 7+3 is concerned. Yes. we can think of vocationalisation after the VIIth standard or even after the Xth standard. This document is conveniently silent about the medium of instruction. I do not find it anywhere, I could not lay my hand on the m dium of instruction. The teaching shall be only through the regional language; only the mother tongue should be the medium of instruction. I do not want to go deep into the matter. I will just have it at that.

Sir, now I want to mention specially about the examination system. The present examination system has recently cost one Chief Minister, one Governor of a State and one Vice-Chancellor of a University their jobs. It may cost many more their jobs. Before it costs or takes away many more people their jobs, try to remodel the examination system. I do not want to go into the details.

So far as the Navodaya Schools are concerned, the question that the bonourable Minister has to answer is whether India needs elite, aristocratic instruction such as in the public schools or he wants to have institutions at the lowest level, as I said, at the primary school level. I feel we could avoid clitism and snobbery which is the offsboct of a public school What cducation. is required is more residential schools where there will be a better relationship between the teacher and the taught.

One sentence about the teacher. Sir, I feel the mistake of a doctor lies buried in the grave, the mistake of the engineer lies cremated in the

[Shri D. B. Chandra Gowda] bricks, the mistake of a lawyer lies in lies but the mistake of the teacher reflects on the nation. Therefore, a teacher of sound knowldege, inspiring character, a scholar, a qualified man who should have a respectable living should not only be looked for but, if necessary, should be trained.

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Sir, before concluding I should, once again, rather thank the honourable Minister and hope that he, as a man of varied and rich ex**perience** incharge of the Ministry of Human Resources Development, would certainly try to translate the thinking into action and also hope the Government of India will come to his aid and assistance to provide money as he has envisaged. The universalization of education and eradication of illiteracy by 1990 or 1995, as he has thought of, would required finances of the order of Rs. 6,500 crores. I hope and trust that honourable Minister would make good use of these Rs. 6,500 crores and assure the nation a new era and new Education Policy would give a new generation to the future India. Thank you very much.

VISHWA SHRI BANDHU GUPTA (Delhi) : Mr. Vice-Chairman, Sir, I would like to draw the attention of the hon. Minister of Human Resources, you, and congatuate the Government, to start with, for considering education or educational policy a the core sector for India.

Sir, I beleive that education is at the very heart of the matter for our development and the future of our nation. I commend the Government for setting out very laudable objectives in its preamble as the objectives of the education policy. I quote from Part III-National System of Education:

"The National System of Education will be based on a national curricular framework which con-

tains a common core along with other components that are flexible. The common core will include the history of India's freedom movement, the constitutional tions and other content essential to nurture national identity."

There are other matters which are mentioned in this as objectives, Sir. But I should like to draw the attention of the hon. Minister to one point which has not been emphasised sufficeiently, to my mind in this policy, and that is, we are not keeping as one of the main objectives of our education policy, building up of national pride, a pride in being a national of India, being an Indian. I would consider, Mr. Vice-Chairman that this is probably one of essential things on which we should lay much greater emphasis.

One of the tragedies in independent India has been the systematic dismantling and crosion spirit of nationalism and patriotism in its manifestations which found fervant expressions during the colonial rule and during the freedom struggle. Sir, there are few countries or states in the world, which do not find national pride in the means to foster a strong sense of cohesion, unity, security and philosophical strength. Practically every country, great or small, save India, involves, asserts and fortifies this sense, the small for survival and the great to retain its greatness. And I believe, Sir, that India, because of its remarkable diversity and size, needs national pride and patriotism more than any other country for its present and future well-bieng, for its existence.

Sir, in order to achieve this national pride in being an Indian and being proud of doing whatever we do as Indian, I believe, Sir, that we must catch the people young. This movement for national pride must start at an early stage, at the school We must try to inculcate a sense of pride in the flag of the country,

..**.***..

in its policies, in its future, right from the start, and this can be done at the level of the schools. There should be a regular part of the curriculum to emphasis this sense, Sir.

I would also like to draw the attention of the hon. Minister to one more point about the development of youth and sports. Sir, in the policy as stated, mention has been made of sports and games. But I am sorry to note that there is no mention in the policy about aero-sports. It does not find a special place, although the aero-sports are going to lead this nation more easily into the 21st century; it will be more akin to going into space age which is coming in the 21st century. I would request the hon. Minister to give greater emphasis to aero-sports and space also. This does not find, Sir, a special mention, and I thought I cajole you and your attention to this point once again.

 $M\mathfrak{e}$. Vice-Chairman, Sir, the policy which has been laid down for education is an excellent one. It has all the elements which are necessary for a successful policy. But I say, Sir, that this policy, as enunciated, must be reviewed again and again. I think that this policy, although it has laid down the foundation perhaps for the next 15 years or perhaps 20 years, the hon. Minister should consider having a review of this policy for updating the policy, getting it more in tune with the time and more in tune with the needs of the nation, may be every three years or five years. I think that is might be the one element that mentioned in this policy.

I would like to congratulate the hold. Minister for the last paragraph in the policy. It says:

"The main task is to strengthen the base of the pyramid, which might touch a billion people at the turn of the century. Equally, it is important to ensure that those at the top of the pyramid are among the best in the world."

Sir, it was with this in mind that I made the point that the sense of having a pride of being an Indian should be emphasised even further. It further says:

"Our cultural well-springs had taken good care of both ends in the past; the skew set in with foreign domination and influence. It should now be possible to further intensify the nation-wide effort in Human Resource Development, with Education playing its multifaceted role."

I think this is a very laudable objective set for the future of the nation.

With these words I support the policy and congratulate the Government on it.

[The Vice Chairman Dr (Shrimati) Sarojini Mahishi in the chair]

SHRI KAMALENDU BHA-TTAGHARJEE (Assam): Madam, Vice-Chairman, I would like to say that this National Policy on Education is just not another policy. It is to quote Albert Gamou, more perticularly the language of his Book 'Ravel' is an attempt to understand the times.

Now, the introductory portion of it begins with these lines and I quote:

"There are moments in history when a new direction has to be given to an age-old process. The moment is today."

We all know the famous English saying; and I quote:

"Every today becomes a yesterday tomorrew." [Shri Kamalendu Bhattachar]ee]

But, Madam Vice-Chairman, I would like to point out that certain 'todays' remain perpetual 'today'. And this today as concerned with the new Policy on Education will be written in golden letters in the annals of the histoy of Education in India and this will remain a perpetual today.

There is a change levelled against this Education Policy. I have seen in some newspapers that it is a 5,000 word policy presentation that contains just about 200 words of real policy; the rest is a strings of platitudes, cliches and good intentions. But, Madam, Vice-Chairman, if we make an indepth study of the whole policy, if we make a threadbare discussion of it paragraph by paragraph then we will find that this allegation is unfounded. There are hundreds of words used in dealing with different aspects of education policy like 'Fquidating illiteracy', 'elimination of the excessive element of subjectivity and chance', 'deemphasising memorisation,' 'putting due and right emphasis on nonformal education, 'adult education', 'women education', 'education of the Scheduled Castes, Scheduled Tribes, , redesigning and restructuring of public examination system'

Madam Vice-Chairman, this policy includes future planning also. It is in line once again with famous novelist and great thinker Albert Camou. This also adheres to the principles and I quote:

"One must act and live in terms of future". Once again we have to turn to the same great philosopher get his sermons:

"Real generocity to the future lies in giving all to the present."

This policy has done a lot while explaining all the details regarding the different aspects of education.

Madam Vice-Chairmam, I would like to sound a note of warning. If this sort of education policy means, setting up of different committees at the national level or at the State level or at the district level, and also setting up of different types bureaucracies all over India, would like to say that it will simply spell disaster. It will not serve any purpose. It will just be bonanza for the 'sarkari' another educationists. I would like to repeat that it will be just a great bonanza tor the 'sarkari' educationists. There will be mushroom growth of committees all over India. The real objective of the education policy should be to reach the poorest of the poor. The real objective of the education should be that education percolate down to should masses of the country. poorest If there is mushroom growth committees, then, the objective of the education policy cannot achieved. If all these things are there, we cannot achieve the desired result. The result. The intentions are good. I appreciate it. But I fear about mushroom growth of committees. L hope I have mistaken.

SABHA] Draft National Policy

on Education, 1986---

Madam, there are many laudable provisions in the policy. In policy it is mentioned that delinking of jobs with education, overhauling of the public examination system, pre-matric scholarship for children of the poorest of the poor. All these things are there. I once again appeal to the hon. Minister for Human Development, Resource you, that these policies should be properly implemented into action. These should be properly translated into action, A famous European critic once commented that culture entirely depends on the man, the moment and the milieu. They are meaning environment and circumstances. This is equally appliacable to the domain of education also. A lot depends on the circumstances. While talking in big terms about significant achievement of education

and our country entering into the 21st century, we must keep in mind the conditions of the poorest of the poor of country. our should alongside try to develop their circumstances. The intelligent of the famous and the quotient important test says that it is a scientific test that circumstances can improve upto 25 per cent of I.Q. of a person. While talking in big terms, we should try to develop and improve the circumstances of the poor students and guardians, because education begins at home. If this is done, I think, it will be indeed a great achievement.

So far as higher education concerned, there are 150 universities and 5,000 colleges in India. But in the policy, it is stipulated that universities will be more open started. There will be distant learning. There will be more rural universities. here, I would like Madam, say that if there is any attempt at consolidation as a substitute for expansion of higher education, then, how we could produce brilliant scholars and brilliant scientists who must be available to implement into action all these different ideas by these persons at different levels in this country. So this consolidation should be there. I appreciate it. But, at the same time, I would like to emphasise that consolidation should never be regarded as a substitute for expansion.

Now, there are poor guardians. These guardians at different levels have got to defray the educational expenses of their wards, of their children. I request the hon. Minister for Human Resource Development, through you, that they should not be overburdened at any stage. Now, there is 1968 three-language formula. I hail from the State of Assam. I am an Assamese. I am born in Assam but I speak Bengali language but I regard myself an Assamese because I am born in Assam. Recently the SEBA, this is the Secondary Board of Education,

Assam has issued a circular making Assamese a compulsory subject language. Three languages formula, Madam Vice-Chairman, you know. If Assamese is made compulsory, one student learns his mother language. It is Bengali in Kachar district and then he can learn as Hindi or English. He cannot learn all these three languages. Now, it has become a problem. Now, if you sincerely adhere to this three language formula, then I would the hon'ble Human Resource Development Minister, who is present here to look into this and take appropriate steps of dialogue with the Assam Government. We are ready to learn Assamese for consideration and for economic other considerations. I am a Bengali speaking person living in Assam but it should not be imposed on them. It should not be a matter of imposimoment there is the tion. The element of imposition, resistance comes and I would request that this aspect should be taken into consideration. We are prepared to learn Assamese but as a compulsory optional language. Now, Madam Vice-Chairman, some doubts have been expressed by Shri Nepaldev Bhattacharjee in his elequent speech. I want to go onrecord for appreciating his speech so far as the language, lucidity and other aspects of his speach are concerned but I beg to differ with the contents of his speech. He has expressed his doubts about the corecurriculam. He has expressed his doubts about the Navodaya Vidyalaya. Now, so far as core-curriculam is concerned, it has been stated by the Human Resource Development Minister on the floor of Lok Sabha that while drafting the Core-curriculum, the State should be associated. So far as Navodaya Vidyalaya is concerned, our hon. Prime Minister has gone on record in the National Development Council ing that this Navodaya Vidyalaya would not be imposed on such States which do not want them. So, there is clear assurance both from the Prime Minister and the Human. Resource Development Minister but

[Shri Kamalendu Bhattacharjee] my hop, friend. Shri Nepaldev Bhattacharjee on the other side has spoken and here, Madam, I would tike to quote . . . (Interruption)

Resolution on

SHRI NEPALDEV BHATTA-CHARIEE: For your kind information, the Tamil Nadu has opposed but still the Central Government has asked for land for Navodaya Vidvalaya there.

SHRIKAMALENDU BHATTA-CHARIEE: Thank you for enlightening me. Madam, I cannot resist the temptation of quoting Pt. Jawaharlal Nehru here and you know, to quote Wild, "the best way to Oscar resist temptation is to yeild to it." I am no man of wisdom, I am only a person who has dabbled in public affairs for recently half a century learnt so nething from them and and what I have learnt: "mostly how wise men often behave in a very foolish manner". That thought makes me often doubt my own wisdom. I question myself, am I right? My Communist freinds never ask this thing from themselves—are they right beacause there are two persons in the world who never commit any mistakes. One is God above and the other is Communist below. They never commit any mistake. (Interruption)

SHRI NIRMAL CHATTERJEE: Let me inform you that a questio. was put to Karl Marx-What is your motto and he answered to doubt.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (RAJYA SABHA) (SHRI SITA-RAM KESRI) : Doubt creates doubt.

SHRI NIRMAL CHATTERJEE: I discover that you do not have doubts either about the Prime Minister or about the President of your party.

SHRIKAMALENDU BHATTA-CHARJEE: Now my Communist freinds regard education as a sort of standardised menu, friedin Communist vanaspati to be just served to the students. Anyway it is their own judgment. Let them decide their own way.

SUKOMAL \$HRI SEN (West Bengal): You do not know anything.

SHRI NEPALDEV BHATTA-CHARIEE: You have misunderstood the whole thing.

SHRI KAMALENDU BHATTA-CHARJEE: Many of the Members who spoke before me have said that a majority of the people are opposing these ideas of "Navodaya Vidyalayas", the core-curriculam, etc. I think their assesment is not really correct.

So far as higher education is concerned, so far as university education is concerned, I would like to make a request to the Minister for Human Resources Development that there is a demand for the setting up of a Central University in the district of Cachar and he might give his pointed attention to this aspect so that a Central University may come up there.

In the education policy, specific mention has been made for giving special training to the heads of institutions and to the teachers. But one aspect we should not ignore, which is a very very positive aspect. I have been a teacher 16 years myself and we always forget that aspect. That aspect is, there must be special training for hostel superintendents. In this policy, there is a clear indication about the setting up of hostels for girls, Scheduled Castes and Scheduled Tribes. Now in the hostels what is going on? There is a peculiar pseudo civilisation there is a peculiar new five-star culture. And the result of that new-rich five-star culture is ragging and ragging is responsible for blighting the future of many brilliant students. So special training should be imparted to hostel superintendents so that he is properly equipped to deal with such situations.

THE VICE-CHAIRMAN [DR. (SHRIMATI) SAROJINI MAHISHI]: I request you to conclude.

SHRI KAMALENDU BHATTA-CHARJEE: I am just concluding. In this policy, the hon. Minister is promising better career opportunities for all the teachers. would appeal, through you, Madam the hon. Minister Human Resources Development that the teachers should always get a better deal. We are always talking in terms of their responsibilities. We are always taking in terms of their duties. But we never give them what they really deserve. There should be better pay scales for them, better career opportunities for them. There is a pedagogue in my town and he says in his peculiar style of English: "a Teacher not to daughter give; overseer to give; overseer to upmoney". It means, no parent is willing to give his daughter in marriage to a teacher, but he is prepared to marry his daughter to an overseer because an overseer gets money" which means extra money. Once a student asked his teacher "what is the English word for safedi?" And the mischievous teacher said, "The English word for Safedi is lime-wash." The guardian of the student was nearby and he told the teacher, "you are not teaching properly." The teacher said "For ten rupees a month, why should I say white-wash? Lime-wash will do. If you pay me more salary, I can tell him what is white-wash and what is lime-wash." So we should do something positive for improving the living standards of the teachers by giving a better deal to the teachers.

Madam, I conclude saying that this Education Policy is rightly in line with the dream of Jawaharlal Nehru. He said. 380 RS—10 "The aim of scientific progress should be a fusion between ancient Indian thought based on the spiritual approach and modern scientific endeavour based on experimentation in search of truth". If we pursue this Education Policy with right vigour that it deserves, we can improve ourselves in the field of scientific achievement, we will have a fusion of our values in the older values of India and we shall achieve unity in diversity, we shall be doing true Justice to the cultural mazaic of India. With these words I support this Policy.

श्री राभ नरेश कुशवाहा : माननीय उप-सभाध्यक्ष महोदया, मैं आपका आभारी कि आपने मझे बोलने का समय दिया। सबसे पहले सभी मानव संसाधन मंत्रालय पर ही आपत्ति हैं। शिक्षा के लिए मनष्य साध्य हैन कि साधन । मन्ष्य के लिए शिक्षा है न कि शिक्षा के लिए मन्ष्य है। आपने उसको संसाधन बना दिया, इस पर मझे घोर आपित है। एक मन्स्मृति थी जिसमों शद्र के अतिरिक्त सब को का अधिकार था। अब जो यह राजीव स्मृति आई है, यह मनुस्मृति का संस्करण है। इसमें गरीङ के लिए पढ़ने का अधिकार नहीं होगा। इस पुरी शिक्षा नीति में कही भी भाषा नीति का कहीं स्पष्ट उल्लेख नहीं है। किस भाषा में शिक्षा दी जाएगी. इसका कोई जिक नहीं है। जब तक भाषा पर आपका निर्णय साफ नहीं होगा तब तक कोई शिक्षा नीति सफल नहीं हो सकती है। कई जगहों पर आपने भारतीय संस्कृति और भारतीयता का उल्लेख किया है और भारतीय कला और साहित्य का भी जिक है। लेकिन मैं पूछना चाहता हूं िक बिना मातृभाषा और बिना राष्ट्रभाषा के आप शिक्षा नीति की कल्पना कौसे कर सकते हैं। लार्ड मैकाले ने कहा था कि अगर हिन्द स्तान को शारीरिक रूप से नहीं मानसिक रूप से गुलाम बनाना है तो अंग्रेजी में इनको शिक्षा देनी चाहिए ताकि अंग्रेजी संस्कृति इनकी नस-नस भर जाय । आपने जो नई शिक्षा नीति बनाई है उसमे आपने भारतीयता के लिए क्या उपाय किया है ? जब आपकी उपनी भाष!

[श्री राम नरश कुशवाहा]

में शिक्षा नहीं होगी तो आप सारे देश को, सभी लोगों को, शिक्षित करने का दावा नहीं कर सकते हैं। मैं आपसे निवंदन करना चाहता हूं कि देश में पिछले 40 वर्षों से आपकी सरकार है। इसमें हम अन्तरिम सरकार को भी लें लेते हैं। तब से अब तक 40 वर्ष हो गये हैं। दस वर्षों तक संविधान लागू होने की बाद सब को शिक्षा देने का प्रावधान था और यह कहा गया था कि 15 वर्ष तक के सभी बच्चों को अनिवार्य शिक्षा और प्राथमिक शिक्षा दी जाएगी। इन 40 वर्षों मे क्या आपने सब को शिक्षित करने का कोई प्रयास किया है ? आप अभी तक यही निर्णय नहीं कर पाये हैं कि आप किस भाषा में शिक्षा देंगे। इतना ही नहीं, आप राज भारतीयता और भारतीय संस्कृति की द्हाई देते हैं। लेकिन संघ लोक सेवा आयोग में आपने अंग्रेजी अनिवार्य बना कर रखी है । क्या आप मातुभाषा, राष्ट्रभाषा और एक अन्तर्पान्तीय भाषा को त्रिभाषी फार्म ले के अनसार उसमें रख रहे हैं ? आपने इसमे अंग्रेजी जबर्दस्ती क्यों रखी हुई है ? कई प्रदेशों में तो अंग्रेजी अनिवार्य भी नहीं है। वहां के छात्र अखिल भारतीय सेवाओं कौसे आएंगे। मैं उस वक्त बहुत दुःसी था जब हमारे मित्र श्री मोहनरंगम जी कह रहे थे कि अंग्रेजी भाषा अच्छी है । उन्होंने कहा कि हम हिन्दी कभी बर्दास्त नहीं करोंगे, हम हिन्दी को कभी लाधने नहीं देंगे। ठीक है, उनके उत्पर हम हिन्दी नहीं लादेंगे लेकिन आप भी भारत के किसी नागरिक के उतार अंग्रेजी न लादें। मैं यह कहना चाहता हुं कि क्या वे बता सकते हैं कि तमिलनाड में कितने प्रतिशत लोग अंग्रेजी सम्भते हैं ?

श्री कल्पनाथ रायः एक प्रतिशत लोग।

ही राम नर श क शवाहा : तिमलनाडू के देहातों में क्या वे अंग्रेजी में भाषण कर सकते हैं? लेकिन अभी तकरार कहाने से कोई फायदा नहीं क्योंकि आप स्वयं इस ओर आंख रीच चके हैं। एक बात मैं कहना चाहता हूं कि आप एक बहुत खतरनाक बात करने जा रहे हैं। लार्ड मैंकाले की जो शिक्षा नीति हैं उसको बदलने के लिये एक शब्द भी अपने कहीं नहीं लिखा। ठीक हैं, आप हिन्दी न लार्द किसी पर लेकिन अंग्रेजी भी

किसी पर लादने का किसी को कोई अधिकार नहीं है, यह मैं आप से कहना चाहता हूं। यह एक अलगाववादी प्रवृति है जिसके चलते देश में और विदेश में नाना प्रकार की समस्यायों पैदा हो रही है, मैं यहां उनका जिक करना नहीं चाहता में हल्ला मचाना चाहता में भगड़ा नहीं करना चाहता। म आप से निवंदन करना चाहता हूं कि आज आप बतायें कि देश में किस तरह की शिक्षा है। हम जब छोटेथे, आजादी की लड़ाई जब हम लड़ते थे तो 1942 में उस समय देवरिया जिला, जो उस समय गोरखपुर जिले में था तो मान्यवर उस समय गोरखपुर में केवल एक स्काल अंग्रेजी माध्यम और वह भी ईसाइयों का था। आजादी के बाद आपने अंग्रेजी को इतना प्रश्रय दिया कि शायद ही हिन्द स्तान में 5 हजार की आबादी का कोई गांव हो जिसमें अंग्रेजी माध्यम का स्कूल न चलता हो । आप इस देश को क्या बनाना चाहते हैं ? इस संसद में कभी कभी हम मजाक करते हैं कि अंग्रेजी नहीं बोलोगे तो मंत्री कौसे दनोगे । कीवल मंत्री बनने के लिये और अखबार में अपना नाम छपने के लिये हिन्दी प्रदेशों के सदस्य, हिन्दी जानने वाले लोग अंग्रेजी में बोलते हैं और यह पता ही नहीं चलता कल्पनाथ राय जी भने ही हिन्दी में बोलें, लेकिन आपसे कहना चाहता हूं कि इस सदन में हिन्दी जानते हुए भीयेलोग हिन्दी नहीं बोलते हैं। अगर कोई उनजान आदमी इसे दोखे तो वह समभागा कि यह हिन्द्स्तान की पार्सियामेट नहीं बल्कि इंग्लैंड पार्तियामेन्ट है। मान्यवर, दो तरह के स्कूल है। एक तरह के स्कूल वे हैं जहां ब्लैकवोर्ड नहीं है। ब्लैकबोर्ड अभियान चलायों गे तो पेड़ नहीं है जिसकी छाया में लड़के पढ़ सकी। स्कूल भवन नहीं है, टाट नहीं है । अगर टाट है तो स्कल नहीं है, स्काल है तो ब्लैकबोर्ड नहीं है, अगर बलैक बोर्ड है तो मास्टर नहीं है और अगर मास्टर है तो कासी नहीं है। दासरी ओर वे स्काल है जहां बैठने के लिये क्सी होती है, लडको करिसयों पर बैठकर पढ़ते हैं। जो लड़के बोरी पर बैठ कर पढ़ते हैं उनकी किस्मत में बोरी लिख दी जाती है बोरी उठाते हैं और जो लड़कें कासीं पर बैठा करते हैं उनके पीछे कासी चिपक

जाती है और वे शासन चलाते हैं। अब आप नवादय विद्यालय स्रोलने जा रहे हैं। सैन्ट्रल स्कूल में किन लोगों के बच्चे भती ह्मोते हैं ? मिनिस्टरों के बच्चे, बड़े बड़े आफिसरों के लड़के, सरकारी कर्मचारियों के बच्चे, एस. पी. और एम. एल. एज. के लड़के और जो एम.पी., एम.एल. एज की सिफारिश लेकर बाते हैं उनके बच्चे पढ़ते 🥰 । तो मैं जानना चाहता हूं कि क्या इन नवादय स्कूलों में दूसरे लोगों की भती होंगी ? वहां पर किसकी भती होंगी ? क्या उसमें कोई गांव का गराब लड़का पढ़ेगा, गवंई भाव का आदमी पढ़ेगा? नहीं पढ़ेगा । आप एक तरह का षड्यंत्र चला रहे हैं। पहले कवल शूद को ही पढ़ने की मनाही थी लेकिन राजीव स्मृति मे चाहै वह बाह्मण हो, भंगी हो, अगर वह गांव का रहने वाला है, गरीब है वह पढ़ नहीं सकता। आप अपने शासन को चलाने के लिए जिस तरह से अंग्रेजों से अपना शासन चलाने के लिए हर जिले में अंग्रेजी का एक विद्यालय खोला था आप उसी तरह नवादय विद्यालय खोल रहे हैं, सेन्ट्रल स्काल चला रही है ताकि आपको क्लर्क मिल जाये, आपको आफिसर मिल जायें और सारा देश जाये भाड में । आज जो सेन्ट्रल स्कूल से निकलेगा, नवादित स्कूलों से निकलेगा, दून स्कूल से निकलेगा वह अवाहरलाल नेहरू युनिवर्सिटी में जायेंगा और आफिसर बनेगा और देश का शामन चलायेगा और वाकी गांव के लड़के जो छोटे छोटे डिग्री कालेज हैं वहां पढ़ेंगे, बी. एच. य. में पढ़ेंगे, अलीगढ़ में पढ़ेगे, नकल करों और पास होंगे और एम. ए. करने के बाद चप्पल चटकाते फिरते, सड़क रहींगे क्योंकि उनको मेरिट तो आएगी नहीं। नौकरशाही, पूजीशाही और नेताशाही ये तीनों मिलकर नकल करवा रहे हैं। ताकि गांव की शिक्षा इतनी चौपट हो जाए कि वहां के लड़के मेरिट में न आने पाएं और इन के लड़के फीसी स्कालों में, सेन्ट्रल स्कालों मे, माडल स्कूलों में पढ़ कर को मेरिट में आएगे और शासन चलाएगे और बाकी सार देश के लड़को चाहे जहां जाएं। यह शिक्षा चलाने जा रहे हैं। आपके सामने कोई द्यीष्ट है क्या ? कोई दीष्ट हैं। को और गांव को बनाने की ? आप कम्प्युटर से पढ़ायों गे। कम्प्युटर से पढ़ायों गे,

संपढ़ायोगे, और दूरदर्शन से पढ़ायोंगे। रोडियो और दारदर्शन क्या कर रहे हैं आज कल? 10 वर्ष के लड़के भी सीख गय है कि पति और पत्नी का क्या सम्बन्ध हांता है। में आपसे यह जानना चाहता हु कि रंडियां और दूरदर्शन पर जो दश्य दिखाए जाते हैं उस में कितनी भारतीयता है। भारत में हमेशा प्रेम विश्वासघात पर पलता रहा, यहा राह चलते द्वोकर लगनें पर प्रेम हो जाता है। कौनसी संस्कृति आप पढ़ा रहे हैं ? क्या पढ़ाने जा रहें हैं ? इस देश के दूरदर्शन और रोडियो पर जो रोडियो और दारदर्शन स्वयं हिन्दुस्तानी नहीं हैं एक भी भारतीय संस्कृति को कोई चीज दिखाने में आप असमर्थ हैं। हर चीज खराद करके माडर्नाइज कर के अपनी समभ से दिखाते हैं जिसमें भारतीयता का कोई पुट नहीं होता । अब आप शिक्षा दंगे, विद्यालय हैं नहीं कहां लगाएगे द्रदर्शन को? आप क्या पंड पर लगाएंगे, किस स्कृत मंलगाएंगे? आपके पास बिजली नहीं है। इसमें यह लिखा है कि आप इसको सौर उर्जा से चलाएगे, बैटरो से चलाएंगे। वह भी देख लेंगे कि आप कितनी बैटरियां लगाते हैं और कितनी जर्जा चलाते ह^{*} । यह भी कहा गया है कि हम व्यक्तिगत भागीदार करंगे, लोगों से चंदा मार्गों में । अंग्रोजों को जमाने में लोग स्कूल सोलते थे और उनको मान्यता मिलती थी लेकिन आपके षड्यंत्र से वह भी नहीं होगा। जो राष्ट्रीयकरण की चाल चलाई है । जब बड़े लोग स्काल खोलते थे तो अपने साले बहनोई को चाहे नालायक ही हो मास्टर बनाते थे और जब गरीब लोग स्कूल खोलने लगे तो शिक्षा आयोग बनवा-कर उनके स्काली में भी भरती करोंगे, मास्टर वे रख नहीं सकते, कोई काम नहीं कर सकते, प्रशासन में दखल नहीं देसकते हैं तो काहे को कोई स्कृत स्रोलेगा ? क्यों आपको चंदा देगा ? यह भी आप एक फ्रांड करने जा रहे हैं और कछ नहीं करने जा रहे हैं। इतना ही नहीं जब तक आप ब्नियादी शिक्षा पर जोर नहीं दंगे अनिवार्य प्राथमिक शिक्षा नहीं करेंगे और अनिवार्य तब आप पाएंगे जब कि एक बच्चे के गां-बाप आर्थिक स्थिति इस लायक हो कि वह ख्द भी सा सको और बच्चों को भी खिला सको । जिसको घर मे दाना नहीं है वह बकरी चरा कर बाना पसंद करेगा पढना पसंद नहीं

[श्री राम नरेश क् शवाहा] करेगा। यातो पुरा पुरा खर्च आप दं तब बच्चे पढाँगे। अनिवार्य रूप से बालाश्रम थी अनिवार्य शिक्षा चाहे आप कुछ भी रहें लेकिन न तो बालाश्रम बन्द होगा न अगिवार्य शिक्षा कर पायेगे। बापका मन ही नहीं है। मन तो कुछ करने का नहीं है लेकिन तमाम लक्फाजी करते चले जा रहे हैं। (व्यवधान) सर्टिफिकेट खत्म करने जा रहे हैं। सर्टि-फिकट खत्म कर के तमाम अफसरों के नालायक लडकों को आप रखेंगे। इसके अलावा कुछ नहीं करेंगे। शिक्षा में इतना भृष्टाचार है । वाइस चांसलर, राज्य-पाल और मुख्य मन्त्री तक फासे हुए हैं ही, कोई भाई का लाल हमें बता दो जिस बिरा-दरी का या जिस लडके का बाइस चांसलर नहीं है, हैंड आफ दी डिपार्टमेंट नहीं है या उसका रिश्तेदार नहीं है, चहता चहती नहीं है तो काई यनीवर्सिटी कर के रहा है ? कहां है मेरिट आपका। उसी तरह जब आपको लड़को मीरिट में नहीं आएंगे तक आप कहंगे कि सर्टिफिकेट क्या जरूरत है। यह बड़ा लायक है (सम्भ को घंटी) आपने जो जो जाल बिछा रही है मेडम समय आप देते तो मैं सब खोल करके रखता लीकन आप घंटी बजा रही हैं। आपका आभारी हूं कि आपने मुझे इतना समय दिया लेकिन में आपसे एक 💮 और कह कर अपनी बात समाप्त

Resolution on

भारत के संविधान में है कि राष्ट्रभाषा की प्रगति की जानकारी करने के लिए राष्ट्-पति हर 10वें वर्ष पर एक आयोग नियक्त करेंगे और वह देश में राष्ट्रभाषा का कितना विकास ह्या है कितना काम होता है इसकी छानबीन करेगा। सविधान के लाग होने के 35 वर्ष के बाद भी एक भी आयोग नहीं बना। क्यों नहीं बना? बहस भी नहीं हो पाती है ?क्यों ? इसलिए कि आप है राष्ट्रभाषा का नाम लेने से भी । माननीया, इससे काम नहीं चलेगा। मेरा आपसे निवेदन है कि अगर हिन्दुस्तान को हिन्दु-म्तान रहना है, अगर हिन्द्स्तान को एक रहना है, अगर हिन्दास्तान में गरीबों को राज में हिस्सेदारी देनी है, नक्रतलपंथ और आतंकवाद को रोकना है तो गरीबों के लिए नौकरियों का रास्ता खोलना पड़ेगा और वह

रास्ता बिना मातृभाषा में शिक्षा के नहीं खुलेगा और अगर यह नहीं खुलेगा तो याद रिखए इस देश में आहिसक और हिसक दोनों तरह की ऋन्ति की तैयारी हो रही हैं ... (समय की घंटी)

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जपसभाध्यक्ष [[]डा. (श्रीमती) सरोजनी भहिशी]ः, आप समाप्त करिये।

श्री राम नरेश कृशवाहा : आप एसा न समभे कि पंजाब का मसला अलग आसाम का मसला अलग है, बिहार नक्सलपंथ अलग है, दक्षिण भारत का मसला अलग है, आंध् प्रदेश का मसला अलग है, बहुत गहराई में जायों में तो सार मसले एक पायंगे और कोई भी नेता नेतृत्व करने वाला भिल जाये तो वह सकका ऋंति से आपको उलट दंगा । अगर गरीबों की मांगों की उनकी हकों की रक्षा करंगे तब एसा नहीं होगा और आप सभो एसानहीं कर रहे हैं। शे मन बनाइये। हम गांधी, और जयप्रकाश नारायण जी के अन्यायी है किसीभी की मत पर देश में हिसा **भनपने देना चाहते हैं**।

इ दिरा जी भी कहती थी कि अगर गरीबों को हक नहीं मिला, गरीबी नहीं मिटी ह्यां खुली ऋरंति हां जायेगी । तो मैं समभ्रता हूं कि भावी खतरे को समक्रकर मातृभाषा में शिक्षा दीजिए। गांवों के गरीब लोगों का नौकरियाँ मे, बड़ी नौकरियाँ में आने का रास्ता खोतिए, तब कानून का अर्थ लगाने बालों को उनके मृताबिक कान्न का अर्थ मिलेगा, तब गरीबों की रक्षा होगी। आपके भाषण दोने से आपके कान्त बना दोरे से कभी भी गरीबों को रक्षानहीं होगी। इसलिए सबसे पहले अगर आप कुछ करना चाहते हैं देश में तो एक तरह की शिक्षा सभी लोगों दोने का प्रबंध की जिए और साथ ही साथ मात्भाषा में और राष्ट्रभाषा में शिक्षा दोने का प्रबंध कोजिए और लोक सेवा आयोग से अंग्रेजी निकालकर भारतीय भाषाओं को रिखये । अंग्रेजी रखनी हैं तो विकल्प के रूप में रखिए । इन्हीं चंद शब्दों के साथ म आएसे विदा लेता हूं।

SHRI VITHALRAO MADHAV-RAO JADHAV (Maharashtra): Madam Vice-Chairman, I rise to support this Resolution which has

been moved by our hon. learned friend, Shri P.V. Narasimha Rao, our Minister for Human Resource. Madam, this Draft National Policy on Education, 1986, is an excellent draft, and whatever deficiencies we had in the past have now been removed through this Draft, and very thoughtful and very high consideration is given for the field of education in the rural India.

Madam, some time back, I was reading in the newspaper, the 'Times of India' an article that India is divided into two parts—one is the rich India and the other is the poor India. I do not agree with that. Actually, I feel that India is divided into two parts, one is literate India and the other is the illiterate India because about 45 per cent of our population is literate and about 55 p r cent or more is illiterate. Actually, our Congress Government has done a lot after independence. If we go back to 1947, we can very weil find out that not more than 5 crore people were literate in our country. But today, when we go through that data, we will find that about 32 crores of the people are educat∈d. That is the greatest achievement of our Government after its educational planning and after its fore sight towards the national development,

Madam, education is the basic need of human civilization. If there is no education, there would not be any life, not there would be any civilized life. And from that point of view, we want to bridge the gap between the literate India and the illiterate India by this Draft which has been brought before this House. In this Draft, there are very good features. I have gone through this Draft. I would also like to point out what the deficiencies are in this Draft.

Madam, since the adoption of the 1968 policy there has been considerable expansion in educational facilities throughout the country at all levels. More than go per cent of the country's rural population is now having schooling facilities within a radius of one Kilometre. Formelry, we had accepted the course 10+2+2. Now that course is being modified to form 5+3+2 and then +2 and +3, like this. So, it has been well thought out that education in India stands at the cross-roads today, because the normal expansion at the existing pace and the nature of improvement cannot meet the needs of the situation.

Madam, while explaining essence a .d roll of education it has been stated that our national proception of ducation is essential for all. This is even to our all round development, material and spiritual. Madam, so far we are laving 150 universities and nine thousand colleges and as far as my knowledge goes there are about 100 million students taking ducation in different schools and colleges and universities. It is the greatest achievement. But even then we have to see where education has not reached yet because even today because of poverty large masses live below the poverty line and they are unable to send their children to schools and for that it has been decided that for every village, within a radius of one kilometre of the area we are having a school of at least two rooms and in these two rooms we will have two teachers and one of the teachers will be a women. For the first time in the history of Indian education, the women is being given social justice because by such a provision there is great potential for the employment Actually, of women in schools. Madam, education is the job of ladics. When a child is born in a home, the first teacher of that child is the mother and the second is the father. Unless the mother is educated the child cannot develop properly. So, that is the condition in our society today. Madam, as such educational equality has been given. It is very important. Education will be used as an agent of basic change in the status of women. In

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Jadhav]. order to neutralise the accumulated distortions of the past, there will be well-conceived plans for the development of women in which the national ducational system will play a positive interventionist role in the improvement of women. will be redesigned curriculum and reorientation of teachers with decision-makers, administrators and the active involvement of the educational institutions. This will play a vital role and through social engineering the status of women will be protected various courses and as through educational institutions they will be encouraged to take up active programme to further women's develop-Madam, it has been said ment. on page 6 at 4.2 that cducation will be used as an agent of basic change in the status of women. As our beloved leader Shri Rajiv Gandhi has said and it is also mentioned in our manifesto we will bring about the new educational policy. Madam, we have already brought out the new economic policy Now, we are going to put in this Parliament the new educational policy, i.e., educational justice for all. It did not remain the monopoly of certain handful of people of the society. The education is being socialised. I must say that nationalisation of education is taking place by presenting this Draft policy Paper in Parliament. For the education of Scheduli d Castes and Scheduled Tribes a very important statement is given that there will be pre-matric scholarship scheme for the children of families engaged in occupations such as scavenging, flaying tanning to be made applicable from class I onwards. All children of such families, regardless of incomes, will be covered by this scheme and time-bound programmes targetted on them will be undertaken. This is the most backward layer of the society. These Scheduled. Caste Schedulcd people are the ones who are engaged in a very low type of tanning

and all these things and for them the guarantee of education is given.

So, Madam, as has been mentioned, the whole nation must pledge itself to the cradication of illiteracy, particularly in the 15 to 35 agegroup.

6.00 P.M.

The Central and State Governments, political parties and their mass organisations, the mass media and educational institutions must commit themselves to mass literacy programmes of diverse nature, will also have to involey on a large scale teachers, students, youth, voluntary agencies, employers etc. Concerted efforts will be made to harness various research agencies to improve the pedagogical aspects of adults of The mass literacy proliteracy. gramme would include, in addition to literacy, functional knowledge skills, and also awareness among and learners about the economic reality and the possibility to change and improve it. So, above the age of 15 to 35 this guarantee is given. While we speak of modernising our country and taking it to 21st century, audio-visual education, education through television radio and education through computers is not being made available except in some States and Central schools. It is not available in various parts of rural India and its importance has now been realised. It is the role of youth which should be given importance to. I would suggest inclusion of these programmes. the draft policy it has also been stated Scheme, about National Service NCC, physical education etc. I would suggest that alongwith NCC etc., physical education should also be made compulsory in all schools and right from primary to college stage, NCC-trained teachers should be appointed to impart physical education.

I would like to raise some points. Thrust of national educational policy has already been given in this draf

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We have made a commitment on it. I would request the hon. Minister to see how much of national income is spent on education: It is actually 6 per cent of the national income that should be spent on education. If we take the figures of the Central Budget, it is of course there but you take the figure sof Maharashtra. Out of the budget of Rs. 6000 crores for the development of Maharashtra, only Rs. 1200 crores are being spent on education which is about 9 to 10 per cent - both Central as well as State budgets inclusive. I would say that more stress should be given on spending on education.

Resolution on

Then, about 50 universities and 5000 colleges have become a place of playing politics. There are students and teachers who do not care for the academic standards but are more interested in politics. I would suggest that politics from educational institutions should be completely rooted This is very important and should be included in this draft.

Another point is about corruption in educational institutions, corruption in examinations, corruption in marking. Many hon. Members from the opposition and also from the Treasury Benches have raised this point. There have been cases

candals. There have been cases where students do not appear for the examination and yes, being a relative of some university professor or the vice-chancellor, green signal is given and they get a degree. Students go to the teacher and pay some money and manage to get high marks to enable themselves to get admission into medical or engineering schools. These are the evils which must be rooted out.

Then about teachers' orientation programme, a mention has been made in the draft. I must say that our 70 per cent of population is engaged in agriculture and 30 per cent in the industry. Even though, subject of agriculture is there from sandard 8 to 10. I would suggest that agriculture, industry and environment — these three subjects should be included in our syllabi from primary stage upto the college education stage. Agriculture is a very important sector where we can give employment to a very large number of people. Similarly, industry is also important. This is another important profession. Therefore, I would request the hon. Minister sufficient importance to industry, agriculture as environmental education.

SHRI NIRMAL CHATTERJEE Social forestry.

SHRI VITHALRAO MADHAV-RAO JADHAV: I am coming to Environmental education includes social forestry also. Another thing is.

THE VICE-CHAIRMAN [DR. (SHRIMATI) SAROJINI MAHI-SHI]: Please conclude.

SHRI VITHALRAO MADHAV RAO JADHAV: I will take only two minutes. If it is not possible to include the subject of agriculture from first standard to tenth standard. I would like to suggest to the hon. Minister that at least one agriculture college and one veterinary college should be there in every district and at least five to ten agriculture schools should be there in every block so that students coming from the rural areas will be able to learn this subject which is important from the point of view of their day-to-day life.

Another important thing is, the library movement. This has been mentioned in this document also. They are going to start this library movement on a large scale. This should be made compulsory. Every village which has a primary school should have one library, small

[Shri Vithalrao Madhavrao Jadnav] Also, animal husbandry, social forestry and the awareness of the non-conventional sources of energy should be taught to the students in the schools. Tree plantation and their protection should also be included; this should b: made mass movement. Madam, these are some of my suggestions. I congratulate the hon. Minister that he has brought out a very good draft national policy on education. I hope, this will be sincerely implemented. For the effective implementation of this policy. I suggest that there should be some supervisory organisation both at the Central and State levels. We should see that the policy which is brought forward by the Government of India, so specially for the benefit of the rural masses in this country, the policy which is approved by Parliament is properly implemented. Thank you.

THE VICE-CHAIRMAN IDR. (SHRIMATI) SAROJINI MAHIS-SHI]: Shri Rafique Alam. (Interruptions)

SHRI NIRMAL CHATTERJEE: Madam, two days have been alloted for the debate. There is no point in sitting beyond six.

SHRI SITARAM KESRI: Eight hours have been allotted for the debate. (Interruptions)

SHRI DIPEN GHOSH : You wanted one day. We gave two days.

SHRI NIRMAL CHATTERJEE: I think, we should adjourn now.

SHRI SITARAM KESRI: Whatever you decide, I agree.

SHRI NIRMAL CHATTERIEE: He can just start and continue tomoriow.

SHRI SITARAM KESRI: He will take only a few minutes.

SFRI NIRMAL CHATTERJEE: Nc.

SHRI DIPEN GHOSH: D_{α} not be unfair to him.

SHRI NIRMAL CHATTERIEE: Let him start and continue tomorrow. Otherwise, if you ask him to take only a few minutes, he will not be able to cover all the points.

THE VICE-CHAIRMAN JDR. (SHRIMATI) SAROJINI MĀHI-SHI]: All right. Shri Rafique Alam please.

श्री रफीक आलम (बिहार) : उपसभाध्यक्ष महोदय, पहले तो म हमार महबूब प्राइम-मिनिस्टर श्री राजीवगांधी जी और हमार मिनिस्टर, हममन रिसोर्सेज डवलपमेंट को दिशी गबरकवार रता हू कि उन्होंने यह ड्राक्ट नेशनल पालिसी एजुकेशन पर दिया है हम लोगों को और आज इस पर यहां बहम हो रही है।

†[حداب رفيق علم (بهار، : سبها پتی مهودیه - پهلے تو میں همارے محدوب پرائم ملستر شری راجهو کادهی جی اور هارے منستر ههومن رسورسيز تابولهملت كو ها، میارکهاد دیتا هن - که انهور نے يه درافك المشلل بالمسى إيجوكمشور يو ديا هے - هم لوگوں كو اور آہے اس پریہاں بحث هو رهی هے-]

THE VICE CHAIRMAN (DR. (SHRIMATI) SAROJINI MÄHI-SHI]: You can continue tomorrow. The House is now adjourned til II A.M. tomorrow.

> The House then adjourned at nine minutes past six of the clock till eleven of the clock on Tuesday, the 13th May, 1986.

†[]Transliteration in Arabic Script.